



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WP(C)/1089/2018	SUJATA BANIK Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MS A MAHANTA	MR. B D KONWAR SR. ADV. SC, AG MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR MS. M K BROWN ASSTT.S.G.I.
2	PIL/15/2021 FIXED	NIPON DHOLUA Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	MR. D SAIKIA, GA, ASSAM SC, G M D A SC, GMC
3	WITH WP(C)/6436/2013	DEEPAK TALUKDAR and 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
4	WITH WP(C)/5042/2014	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
	WITH I.A.(Civil)/1878/2017 in WP(C)/5042/2014	STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC
5	WITH Cont.Cas(C)/335/2017	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. Versus M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOUND(R-1) MR.D SAIKIA(Sr.Adv.)(R-2,3&4)
6	WA/287/2023	THE STATE OF ASSAM AND ANR. Versus DIPAK GOGOI AND 4 ORS.	GA, ASSAM	
	WITH I.A.(Civil)/3787/2023 in WA/287/2023	STATE OF ASSAM AND ANR Versus DIPAK GOGOI,	MR. D NATH	

7	WA/10/2024 FIXED	STATE OF ASSAM AND 3 ORS. Versus ON THE DEATH OF ANIL MAHANTA HIS LEGAL HEIR RANU MAHANTA	MR. K KONWAR MR S DUTTA	
8	PIL/43/2024	SUBRATA ROY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MS. T A AHMED I HASHMI MR. T A CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, PCB SC, FOREST
9	WA/152/2024	AKHIL BHARATIYA CHA MAZDOOR SANGHA Versus THE MANAGEMENT OF ANANDA TEA ESTATE	MR F Z MAZUMDER	
10	WA/170/2024 CAVT. NO.05032/024,	HEMEN CHANDRA DAS Versus RAMESH CHANDRA KHAKHLARI AND 5 ORS	MR. P MAHANTA MS C DAS MS. M BORGHAIN	MR. D DOLEY SC, SEC. EDU. SC, BTC FOR CAVEATOR
11	WA/249/2024	THE FOOD CORPORATION OF INDIA AND ORS. Versus SEKHAR KANTI DEB	MR. P K ROY MR. S K CHAKRABORTY	
12	WA/290/2024	DR BICHITRA KR DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTH	SC, HEALTH
13	WA/307/2024	BIBHU BHUSAN DEB ROY Versus THE STATE OF ASSAM AND ANR	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE D J CHAKMA	GA, ASSAM
14	WA/316/2024	THE FOOD CORPORATION OF INDIA AND 3 ORS Versus JAYANTA MOHAN SINGHA	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	
15	WA/323/2024 FIXED	DIPJYOTI ADHIKARI Versus ZAMALUDDIN AHMED AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR J LOTH	SC, EXCISE DEPTT.
	WITH I.A.(Civil)/2874/2024 in WA/323/2024	DIPJYOTI ADHIKARI Versus ZAMALUDDIN AHMED AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR J LOTH	
16	WA/354/2024 CAVT. NO.10012/024, FIXED	M/S FRIEND ENTERPRISE AND ANR Versus M/S CONSULTING ENGINEER (NG) AND 8 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	MR R SINGHA SC, A.H and V. DEPT. FOR CAVEATOR
17	I.A.(Civil)/3251/2024 in WA/173/2024	ON THE DEATH MAMAT BAISHYA Versus KHAGARU BAISHYA AND 14 ORS	MR H K SARMA	GA, ASSAM MR. R ALI SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
	WITH WA/173/2024 CAVT. NO. 04292/024,	MAMAT BAISHYA Versus KHAGARU BAISHYA AND 14 ORS	MR H K SARMA	GA, ASSAM MR. R ALI SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
	WITH I.A.(Civil)/1583/2024 in WA/173/2024	MAMAT BAISHYA Versus KHAGARU BAISHYA AND 14 ORS	MR H K SARMA	GA, ASSAM MR. R ALI SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

18	WA/145/2021	YATOP JERANG AND 6 ORS. Versus ASHOK GIRI MAHATO 98 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	GA, AP
19	WA/246/2023 FIXED	PASHAN ALI AND 11 ORS. Versus THE STATE OF ASSAM AND 8 ORS. E	MR S BORTHAKUR MR SAURADEEP DEY MR S A BARBHUYAN MR. B HUSSAIN	MR. P J SAIKIA, SR. ADV (r-5 to 9) MR. J I BORBHUIYA (r-4) MR. L MOHAN (r-4) MRS. K H CHOUDHURY (r-4) MS M NIROLA (r-5 to 9) SC, SEC. EDU.
WITH				
20	WA/332/2022	SHYAM SUNDER BORAH AND 4 ORS. Versus THE STATE OF ASSAM 4 ORS.	MS M NIROLA	SC, SEC. EDU.
21	WA/92/2024	LONGSING TERANG AND ANR. Versus THE STATE OF ASSAM AND 107 ORS B	MR. P K ROYCHOUDHURY MR.N G KUNDU MR G DEKA	SC, HIGHER EDU MR. P HAZARIKA (r-22,24,28,42,63) MR. M K BORO (R-9,14,18,29,37,44,60,75,77,81) P. BORAH (r-22,24,28,42,63) MR. H S BORAH (r-22,24,28,42,63) MR B P BORAH (r-17,19,26,27,30,33,34,35,49,52,57,67,73,78) MR P J DUTTA (r-17,19,26,27,30,33,34,35,49,52,57,67,73,78) MISS. J GOGOI (r-17,19,26,27,30,33,34,35,49,52,57,67,73,78) MD BAKKAR ALI (R-12,13,15,21,43,50,53,55,66,68,74,85,86) SC, K A A C
22	WA/248/2024	THE UNION OF INDIA AND ORS. Versus MANUJ PAIT AND 152 ORS.	MR. H GUPTA	GA, ASSAM MR J C GAUR (r-1,6,20,21,55,66,68,72,89,93,117,140,142,144) MR. N DAS, GA, ASSAM (R-151,152,153) MR D SAIKIA (r-1,6,20,21,55,66,68,72,89,93,117,140,142,144)
23	WA/297/2024	RENU BORA SINGH AND 14 ORS Versus THE UNION OF INDIA AND 3 ORS	ALHAJJ I UDDIN MR. H ALI MS S DAS B BARMAN	DY.S.G.I. SC, FINANCE SC, HEALTH
24	WP(C)/4821/2024 FIXED	NORTH EASTERN TEA ASSOCIATION Versus THE UNION OF INDIA AND 2 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR G K DEKA MR C GOGOI MR P R SARMA MR. A M BARUAH S RABHA	DY.S.G.I.
HEARING				
25	WP(C)/2905/2019	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. Versus UNION OF INDIA AND 54 ORS.	MR SISHIR DUTTA MR. K K NANDI MR. M SMITH, SC, ESIC MR. C SHARMA MR. S DUTTA MS S DAS	MR. M CHANDA MR S CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
26	WP(C)/8878/2019	UNION OF INDIA AND 3 ORS. Versus BIJAY SINGH AND 12 ORS.	MR. S C KEYAL MR. R K D CHOUDHURY ASSTT.S.G.I.	MR. A AHMED MS. D GOSWAMI MS. A THEYO

27	WITH WP(C)/8935/2019	UNION OF INDIA AND 3 ORS. Versus HONCHAI KONYAK AND 7 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED (R1-R5) MS. D GOSWAMI (R1-R5) MS. A THEYO (R1-R5)
28	C.Ex.App./5/2020	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus SARVOPARI IMPEX PRIVATE LTD.	MR. S C KEYAL ASSTT.S.G.I.	MS. M L GOPE MS. N HAWELIA MS S SHARMA
29	WITH C.Ex.App./9/2020	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus EKTARA EXPORTS PRIVATE LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA
30	PIL/41/2021	INDRAJIT CHAKMA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	ASSTT.S.G.I. GA, AP
31	PIL/66/2021	LAKHESWAR DEORI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. M SARANIA MR. I U CHOWDHURY	GA, ASSAM MR M R ADHIKARI (INTERVENORS) R-5 to 8) SC, REVENUE
32	WA/300/2021 CAVT. NO.06602/021, CAVT./660/2021	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. Versus PUNJAB NATIONAL BANK AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	DR. A SARAF MR SISHIR DUTTA (FOR CAVEATOR) MR. A GOYAL (R-5) MR P BARUAH (R-5) MR. Z ISLAM (R-5) MR. P DAS (R-5) MR S J SAIKIA (R-5) MR S DUTTA (FOR CAVEATOR) MR. SIDHANT DUTTA (FOR CAVEATOR)
33	WITH WP(C)/6562/2021	M/S JSB CEMENT LLP Versus PUNJAB NATIONAL BANK AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MS S MOCHAHARI MR. S DUTTA MISS. R R KAKATI (R-4) MR. S DUTTA MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-4) SC, PNB SC, NEDFI
34	WITH WP(C)/4333/2022	M/S JSB CEMENT LLP Versus PUNJAB NATIONAL BANK AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (r-4) MR. D J DAS (r-4) N GAUTAM (r-4) SC, PNB SC, NEDFI
35	WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. K GOGOI MR. K GOGOI SC, NF RLY
36	WITH I.A.(Civil)/1551/2022 in WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, NF RLY
36	WA/29/2023	SUPIARA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. N H BARBHUIYA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
14)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
15)	MR. N J GOGOI	22-10-2024	To	08-11-2024
16)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
17)	MR D K MISHRA	22-10-2024	To	30-10-2024
18)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
19)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
20)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
21)	MR. L C DEY	24-10-2024	To	29-10-2024
22)	MR. B BARMAN	22-10-2024	To	30-10-2024
23)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
24)	MRS. B SARKAR	28-10-2024	To	10-11-2024
25)	MR. T ROY	28-10-2024	To	10-11-2024
26)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
27)	MRS. R S DEURI	25-10-2024	To	30-10-2024
28)	MR. A R BHUYAN	25-10-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,28th October 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5519/2023 FIXED, WITH OFFICE NOTE	RAMESH CHAUHAN Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS	MR. S UPADHAY	SC, HIGHER EDU MR. S DAS (R-3) MR. P SAIKIA (R-2) MR R S RONGHANG(R-1 & R-2) SC, K A A C
2	Cont.Cas(C)/554/2024	JACHIMUDDIN CHOWDHURY Versus SMT. MAMTA HOJAI	MR J ABEDIN MR M Z RAHMAN	
3	Cont.Cas(C)/556/2024	KHUDEJA KHATUN CHAUDHURY Versus NARAYAN KONWAR AND 3 ORS.	MR. K A MAZUMDER MR A HAI S A ISLAM	
4	Cont.Cas(C)/558/2024	SMTI. MINA DUTTA Versus NARAYAN KONWAR AND 4 ORS.	MR A GOHAIN	
5	WP(C)/3572/2024 FIXED	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
6	WP(C)/5211/2024 FIXED	SHAHE ALAM SK Versus THE GAUHATI UNIVERSITY AND 2 ORS	MS. I DAS	SC, G U
7	WP(C)/5462/2024	SHEHENAZ BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A T SARKAR MR S HUSSAIN AMINUR RAHMAN	SC, ELEM. EDU SC, BTC
8	WP(C)/5466/2024	ABDUL JALIL AHMED AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS R BEGAM	SC, ELEM. EDU SC, FINANCE DEPTT.
9	WP(C)/5474/2024	HEMANTA DUTTA AND 56 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. P. KASHYAP	SC, SEC. EDU.
10	WP(C)/5475/2024	DHARMA NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
11	WP(C)/5477/2024	MD. SAMSUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MD B ISLAM	SC, ELEM. EDU GA, ASSAM

12	WP(C)/5482/2024	ANANTA HAZARIKA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, HIGHER EDU
13	WP(C)/5484/2024	MAZAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, SEC. EDU.
14	WP(C)/5487/2024	BOLEN DOLEY Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
15	WP(C)/5488/2024	ALOLIKA DATTA Versus THE STATE OF ASSAM AND 6 ORS	MR. A T SARKAR MR S HUSSAIN	SC, HIGHER EDU SC, KKHSOU
16	WP(C)/5489/2024	HIRENDRA CHANDRA NATH Versus THE STATE OF ASSAM AND 3 ORS	MD B ISLAM MR. S S AHMED F KHATUN S SULTANA	SC, SEC. EDU.
ADMISSION				
17	WP(C)/5179/2020 PART-HEARD, IN WP(C)/6554/2023 (D/O)	MOHMOD NADEEM Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, SEC. EDU.
18	WP(C)/7058/2015 FIXED	SOLIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MAHMUD MR.S HOQUE MR.M ALI MR.A RAHMAN	SC, ELEMENTARY EDUCATION SC, FINANCE
WITH				
19	WP(C)/6786/2017	HAFIJUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	SC, ELEMENTARY EDUCATION
20	WP(C)/1716/2017 FIXED	SMTI. TARUNI PHUKAN. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM SC, AG SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
21	WP(C)/5145/2017 FIXED	RULI SAIKIA and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. G N SAHEWALLA MR. P DEKA MS. D SWAMI MD. ASLAM	SC, ELEMENTARY EDUCATION
22	WP(C)/7226/2019	PAHUMARA ANCHALIK ME SCHOOL Versus THE STATE OF ASSAM AND 9 ORS.	MR. A BARKATAKI MR B KAUSHIK MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU GA, ASSAM MR. N J KHATANIAR, SC, ELEMENTARY EDUCATION DEPARTMENT MR P NAYAK, SC, FINANCE DEPARTMENT AS WELL BTC. SC, BTC SC, FINANCE
WITH				
23	WP(C)/1413/2024	SATESWAR BRAHMA AND 20 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, FINANCE
WITH				
24	WP(C)/1428/2024	HITEN CHANDRA PATGIRI AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, EDU SC, FINANCE
WITH				
25	WP(C)/1449/2024	NAGENDRA CHANDRA BARMAN AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE

26	WITH WP(C)/1462/2024	RABIN MEDHI AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
27	WP(C)/8453/2019	PRASANTA SARMA AND 12 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P RAI MR H K DAS MR. H BEZBARUA MR. U SARMA MS. P K DEVI MR N K SARMA	MS. D SINHA (SC, ELEMENTARY EDUCATION DEPTT.,(R-1,2 & 3) MR. R BORPUJARI (SC, FINANCE DEPTT. (R-4)) MR H K DAS (r-1 to 13) MR N K SARMA (r-1 to 13)
28	WP(C)/5175/2021 FIXED	MALAY KRISHNA DUTTA AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA	SC, ELEM. EDU SC, SSA
29	WP(C)/2420/2022 FIXED	SMTI RUNUMI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE
30	WP(C)/8147/2022	SADOU AXOM PTRTHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA SC, FINANCE
31	WP(C)/660/2023	ASHOK SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR R DAS	MR. D F A AHMED SC, EDU SC, FINANCE
32	WP(C)/2838/2023 FIXED	ATANU MOHAN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM MS. N S THAKURIA (R4) SC, SEC. EDU.
33	WITH WP(C)/255/2023	BHORATH CH BHAR AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
34	WP(C)/4353/2023 B/O	MUSARIF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
35	WP(C)/5102/2023	KAKOLI DEBNATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. M MORE MR. A BORPUZARI	SC, HIGHER EDU MR D KALITA (R-3,4) MR J ABEDIN (R6) MR. S C BISWAS (R6) MR. D NATH (R-3,4) MR D DEKA(R-5) MR. P S BISWAS (R6)
36	WP(C)/6042/2023 FIXED	ARATI SINGHA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
37	WP(C)/7560/2023 B/O	ANWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MS J AKTAR	SC, HIGHER EDU SC, SEC. EDU.
38	WP(C)/217/2024	MANTU DEKA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU
39	WITH WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
40	WITH WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
41	WITH WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA

42	WITH WP(C)/8211/2022	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
43	WITH WP(C)/336/2023	MRIGEN BORBARUAH AND 2 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
44	WP(C)/1925/2024 FIXED	RANJIT KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. M K SARMA (r-4) MS. S S SAIKIA (r-4) MR G DAS (R-4) SC, SEC. EDU.
45	WP(C)/2024/2024 IN WP(C)/1625/2024 (D/O)	SANKARJIT DAS AND 16 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
46	WP(C)/2776/2024 FIXED	DR. MADHAB SUTRADHAR Versus THE STATE OF ASSAM AND 6 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, HIGHER EDU SC, BTC
47	WITH WP(C)/3058/2024	DHANASHREE KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. A BORUA MR D MAHANTA MR T GOGOI	SC, HIGHER EDU SC, BTC SC, U G C
48	WP(C)/2789/2024	SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AG SC, EDU
49	WITH WP(C)/5804/2022	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
50	WITH WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)
51	WP(C)/4205/2024 B/O	JAYANTA NEOG AND 13 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
52	WITH WP(C)/1683/2024	KALYAN BORUAH AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
ORDERS				
53	Cont.Cas(C)/109/2018	BISWAJIT GOGOI AND 9 ORS. Versus PREETOM SAIKIA AND 7 ORS.	MS. B BHUYAN MS. N BORAH	MR. A DEKA MR. R MAZUMDAR MS. A VERMA MRS. R BORAH MS U DAS MR. G TAYE SC, SEC. EDU. MS. R CHAKRABORTTY
	WITH I.A.(Civil)/2709/2022 in Cont.Cas(C)/109/2018	BISWAJIT GOGOI AND 9 ORS. Versus PREETOM SAIKIA AND 7 ORS.	MS. B BHUYAN MS B BORA	

54	WP(C)/8395/2022	DR. NABIN CHANDRA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	SC, HEALTH
55	Cont.Cas(C)/40/2024	EBARAN NESSA Versus PABAN KUMAR BORTAHKUR, IAS AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MS. M DEVI (r-1) MR. A DAS (r-1) MR. S R BORUAH (r-5)
56	Cont.Cas(C)/137/2024 B/O	SOMA HAZARIKA AND 2 ORS. Versus MANJIT BRAHMA, ACS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR	
57	Cont.Cas(C)/347/2024	SMT. RINKUMANI CHUTIA Versus NARAYAN KONWAR AND 5 ORS.	MR A GOHAIN	MR. B GOGOI (R-2) MR B DEURI(R-5) MR P NAYAK (R-2) MR A CHALIHA (R-2)
58	Cont.Cas(C)/371/2024	BIREN SAIKIA Versus MAMATA HOJAI	MR D DEKA MR. A Z AHMED MR N J KUMAR	
59	Cont.Cas(C)/427/2024	HARKHALI YADAV Versus NARAYAN KONWAR AND ANR	MR J ABEDIN MR N SARMA	MR. D SAIKIA (R-2) MR S M T CHISTIE(R-2) MR. U SARMA(R-2)
60	Cont.Cas(C)/449/2024 B/O	JAYASREE BARUAH DUTTA @ JAYASREE BARUAH Versus MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	
61	Cont.Cas(C)/451/2024 B/O	RUHIT CHABUKDHARA Versus MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	
62	WP(C)/705/2024 FIXED	MD. ASHIKUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN	SC, ELEM. EDU
63	WP(C)/3093/2024 FIXED	ABDUL GOFUR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM S HOQUE	GA, ASSAM SC, SEC. EDU.
64	WP(C)/3388/2024	PRITI BHAJAN BYAKTI Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, HIGHER EDU GA, ASSAM
HEARING				
65	WP(C)/1321/2023 B/O	AZHARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MRS. J BEGUM	SC, ELEM. EDU SC, SSA SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
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8)	MR. O P BHATI	04-10-2024	To	16-11-2024
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10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
14)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024

15)	MR. N J GOGOI	22-10-2024	To	08-11-2024
16)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
17)	MR D K MISHRA	22-10-2024	To	30-10-2024
18)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
19)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
20)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
21)	MR. L C DEY	24-10-2024	To	29-10-2024
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24)	MRS. B SARKAR	28-10-2024	To	10-11-2024
25)	MR. T ROY	28-10-2024	To	10-11-2024
26)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
27)	MRS. R S DEURI	25-10-2024	To	30-10-2024
28)	MR. A R BHUYAN	25-10-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3264/2024	PARIKHIT RAIDINGIA Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
2	Bail Appln./3265/2024	MD HAFIJUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
3	Bail Appln./3266/2024	GOLAP KHAN Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
4	Bail Appln./3267/2024	EUNUS ALI Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM
5	Bail Appln./3268/2024	MOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
6	Bail Appln./3274/2024	UPENDRA KUMAR GOSWAMI Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
7	Bail Appln./3275/2024	TAZAMUL HUSSAIN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
8	Bail Appln./3276/2024	JAHAR ALI AND 2 OTHRS Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	PP, ASSAM
9	Bail Appln./3277/2024	MD NUR HUSSAIN Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN MR. H RAHMAN	PP, ASSAM
10	Bail Appln./3279/2024	BINOD KURMI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
11	Bail Appln./3281/2024	MANGALSING BASUMATARY AND 4 ORS Versus THE STATE OF ASSAM	MR. M J GOGOI	PP, ASSAM

MOTION

12	AB/2159/2024 FIXED	MUFIZUR RAHMAN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
13	AB/2827/2024	ALOM KHAN @ ALAM KHAN Versus THE STATE OF ASSAM AND ANR.	MR S C DAS P BURAGOHAJN MR. C. SHIL	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./1428/2024 FIXED, WITH SCANNED CASE RECORDS	ANITA ROY Versus THE STATE OF ASSAM	MR B P BORAH J DASGUPTA MR P J DUTTA	PP, ASSAM
15	Bail Appln./2280/2024 FIXED, WITH SCANNED CASE RECORDS	DEBANJAN SAHA Versus UNION OF INDIA	MS B GOGOI MR J K Bhuyan MS. P GHOSH	SC, NCB
16	Bail Appln./2968/2024 B/O	JAINAL ABDIN Versus THE STATE OF ASSAM AND ANR	MR. A R SIKDAR MR. S I TALUKDAR	PP, ASSAM
<u>BAIL HEARING</u>				
17	AB/1348/2024 FIXED	RANJIT DAS Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
18	AB/1363/2024	RAJU DAS Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
19	AB/1381/2024 FIXED	INSAN ALI @ INSAN MIYA AND 4 ORS. Versus THE STATE OF ASSAM	MR A A DEWAN MS S. MEHJABIN MR H A RASHID	PP, ASSAM
20	AB/1445/2024 FIXED	HITESH DEKA @ HITESWAR DEKA AND ANR Versus STATE OF ASSAM	MR J BORAH MR N PATIRI MS B LASKAR	PP, ASSAM
21	AB/1592/2024 FIXED, WITH OFFICE NOTE	BHASKAR JYOTI TALUKDAR AND ANR Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	MR. I H SAIKIA(INFORMANT) MR. K KALITA(INFORMANT) PP, ASSAM
22	AB/1611/2024 FIXED, WITH OFFICE NOTE	SMTI. CHAYANIKA KASHYAP AND 4 ORS. Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	MR. I H SAIKIA(INFORMANT) MR. K KALITA(INFORMANT) PP, ASSAM
23	AB/1690/2024 FIXED	RANJAN SAIKIA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
24	AB/1746/2024 FIXED	SAHIDUL ISLAM MIAH Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM
25	AB/1768/2024	DIGANTA BAISHYA Versus THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM
26	AB/1809/2024 FIXED	RANJIT DAS Versus THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
27	AB/1854/2024	SAHIDUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
28	AB/1905/2024 FIXED	MITU RAJ BORA Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
29	AB/1906/2024 FIXED	ABHIDEV RAJKHOWA Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
30	AB/1907/2024 FIXED	BISWAJIT MUDOJ Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM

31	AB/1978/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	NUR HUSSAIN @ NUR HUSSAIN SK. Versus THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	MR R A AHMED (R-2) PP, ASSAM
32	AB/1998/2024 FIXED	SWAPAN EAKA Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
33	AB/2006/2024 WITH SCANNED COPY OF CASE DIARY	BELLAL HUSSAIN @ BELLAL ALI Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
34	AB/2066/2024 FIXED	AMZAD HUSSAIN Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
35	AB/2096/2024 FIXED	PAYAL RAY BAGLARI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK MS. P. NAIDING	PP, ASSAM
36	AB/2239/2024 FIXED	PORIMAL KUMAR RAY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS. J GHOSH	MR P KATAKI(R-2) MRS R BEGUM(R-2) MS. A LALA(R-2) PP, ASSAM
37	AB/2311/2024	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR A MOTALIB MR S HUSSAIN	PP, ASSAM
38	AB/2312/2024 FIXED	SMTI SANGEETA TALUKDAR Versus STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
39	AB/2315/2024	SURAJIT GHOSH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
40	AB/2361/2024 FIXED	HOBIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
41	AB/2386/2024 FIXED	VIKASH SHARMA Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
42	AB/2457/2024 FIXED	DR DIGANTA BARUAH Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
43	AB/2518/2024	ABED ALI Versus THE STATE OF ASSAM	MD A ISLAM MR. M S ALAM	PP, ASSAM
44	AB/2583/2024	AKBAR ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
45	AB/2765/2024 FIXED	BILLESWAR KALITA Versus THE STATE OF ASSAM	MR. D K DAS MR P P MEDHI MS. M HANDIQU MR G BARGAYARY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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9)	MS. K YADAV	21-10-2024	To	10-12-2024

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11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
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15)	MR. N J GOGOI	22-10-2024	To	08-11-2024
16)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
17)	MR D K MISHRA	22-10-2024	To	30-10-2024
18)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
19)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
20)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
21)	MR. L C DEY	24-10-2024	To	29-10-2024
22)	MR. B BARMAN	22-10-2024	To	30-10-2024
23)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
24)	MRS. B SARKAR	28-10-2024	To	10-11-2024
25)	MR. T ROY	28-10-2024	To	10-11-2024
26)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
27)	MRS. R S DEURI	25-10-2024	To	30-10-2024
28)	MR. A R BHUYAN	25-10-2024	To	08-11-2024



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[For Monday,28th October 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4985/2024 B/O	MD MUSLIM ALI Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, BTC SC, PWD
2	WP(C)/5289/2024	AKHTARA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	GA, ASSAM
3	WP(C)/5471/2024	SUMAN SAHA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
4	WP(C)/5479/2024	M/S INDIRA ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR. R A PRAMANIK MR. H NATH	SC, HEALTH
5	WP(C)/5481/2024	MD TOUSIF HUSSAIN REZA Versus THE STATE OF ASSAM AND 3 ORS	MD. I HUSSAIN	GA, ASSAM
6	WP(C)/5486/2024	SATYA PRASAD DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
7	WP(C)/5490/2024	IRSHAD HUSSAIN Versus THE STATE OF ASSAM AND 12 ORS	MR. D C KALITA MR B S DEKA MS R.JAISHI	SC, P AND R.D. GA, ASSAM SC, AG SC, FINANCE SC, PWD
8	WP(C)/5496/2024	SABIKUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
9	WP(C)/5502/2024	JAMALUDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
10	WP(C)/5504/2024	BIDYUT THAKUR Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR PRAKASH BORAH	SC, TIWA AUTONOMOUS COUNCIL
11	WP(C)/5506/2024	M/S NYIMI ENTERPRISES Versus THE UNION OF INDIA AND 2 ORS	MR D DEKA MR P SONOWAL MR H BORAH	DY.S.G.I.

ADMISSION

12	WP(C)/5213/2017 FIXED	M/S. SHIV ALLOYS STEEL Versus ASSAM POWER DISTRIBUTION CO. LTD. and 6 ORS.	MS.T KALITA MS B DEVI MR.S SARMA MR.G GOSWAMI	SC, APDCL
13	WP(C)/8154/2017 FIXED	M/S. SANYEEJI ISPAT LTD. and ANR. Versus ASSAM POWER DISTRIBUTION CO. LTD and 6 ORS.	MR.S P ROY MS.N RAI MRA K RAI MR. A C RAY MR.R P N SINGH MR.T R ROY MR. C P SHARMA	SC, APDCL MR. P N GOSWAMI
14	WP(C)/8646/2018 FIXED	MUKTESWAR SAHU Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS A BORAH MS S SENGUPTA	SC, IRRIGATION
15	WP(C)/8656/2018 FIXED	PRABHAT CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A BORAH MS S SENGUPTA	SC, IRRIGATION
16	WP(C)/2334/2020	MUNNAF AHMED Versus GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR D DAS MR P SARMA	SC, GMC
17	WP(C)/2400/2020	M/S. H.R.D. COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT. LTD. Versus THE UNION OF INDIA AND 5 ORS.	MR. S SAHU	MRS. A GAYAN (R-1 TO 3) MR. B D DEKA (PANEL ADVOCATE, AAI) ASSTT.S.G.I.
18	WP(C)/3774/2020	M/S. M.D. ASSOCIATES Versus THE STATE OF ASSAM AND 8 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, AG SC, P H E ASSTT.S.G.I.
19	WP(C)/64/2021 WITH LCR	THE MANAGEMENT OF MAHADEOBARI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. P KALITA (R-3)
20	WP(C)/1936/2021 IN WP(C)/4787/2022 (D/O)	ROJIUL ISLAM Versus THE UNION OF INDIA AND 3 ORS	MR. T J MAHANTA MR. M H TALUKDAR	MR. B DEKA MR. B DEKA MR S A SIKDER (R2-R4) ASSTT.S.G.I. MR. M R ISLAM (R2-R4)
21	WP(C)/590/2023	M/S NISA WINE SHOP Versus THE STATE OF ASSAM AND 4 ORS	MR A K BORAH MR. S K TALUKDAR	GA, ASSAM SC, EXCISE DEPTT.
22	WP(C)/3955/2023 FIXED	MAYNUL HAQUE AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. S BANIK MR. D. BORAH	SC, CO OP MR. P K ROYCHOUDHURY (r-9) MR. N HAQUE (r-5,6,7,8) MR. U K NAIR MR K UDDIN (r-9) MR. A K AZAD (r-5,6,7,8) MR. S R BARBHUIYA (r- 5,6,7,8) MR M HUSSAIN (r-5,6,7,8) MS S SARMA HAZARIKA MR A CHAKRABORTY MS D MAHANTA
	WITH I.A.(Civil)/3164/2023 in WP(C)/3955/2023	MATIAR RAHMAN Versus MAYNUL HAQUE AND 10 ORS.	MR. U K NAIR MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, CO OP MR. S BANIK
23	WP(C)/5001/2023 FIXED	CHIRANJAN ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BARMAN MR B DAS	GA, ASSAM
24	WITH WP(C)/5211/2023	JOLLY SULTANA BARLASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BARMAN MR B DAS	GA, ASSAM

25	WP(C)/5598/2023 FIXED	M/S KALPANA ELECTRICAL Versus THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. D. DEVI	SC, IRRIGATION SC, PWD SC, FINANCE
26	WP(C)/5640/2023	SAIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	MRS. R BORAH (R-4) SC, PWD (BUILDING)
27	WP(C)/7406/2023	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
28	WP(C)/3345/2024 FIXED	RAJU ALI Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MS M HAZARIKA MS. S NEWAR	MR. A GANGULY(R-5) MR. M K DAS (R-1 to 4) MR. A DUTTA(R-5) MR. A DHANUKA(R-5)
	WITH I.A.(Civil)/2506/2024 in WP(C)/3345/2024	M/S ASSAM DRILLING FIELDS AND EQUIPMENT SERVICES, Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MR. A GANGULY MR. A DHANUKA(R-5)	MS M HAZARIKA MS. S NEWAR
29	WP(C)/4063/2024 B/O	ATUL BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, BTC SC, PWD
30	WP(C)/4932/2024 B/O	BASANTA KR DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, P AND R.D. SC, BTC SC, PWD
		ORDERS		
31	Cont.Cas(C)/604/2019 FIXED	GULGULIA TRADE PVT. LTD. AND ANR. Versus SIDDHARTH SINGH AND ANR.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER MR D KHAN	MR. P N GOSWAMI MR. R R Gogoi
32	Cont.Cas(C)/697/2022	PREMJIT BORO Versus ANURAG GOEL AND ANR	MR. A BORO MS. D MAHANTA	MR. D SAIKIA(R-2) MR. S BORA(R-2) MR. S R RABHA MR. R K MUSHAHARY(R-2)
33	Cont.Cas(C)/403/2023	PRAVEEN KUMAR GUPTA Versus KM GOPAL SANA RAJKUMAR	MR. K SARMA MR. S BORUAH	
34	Cont.Cas(C)/648/2023	MD. JAN MOHAMMAD TALUKDAR Versus AKASH DEEP AND 3 ORS	MR P SARMA	MR. D SAIKIA (R-1) MR. D SAIKIA (R-1) MR. B CHOUDHURY (R-3,2) MR. B CHOUDHURY (R-3,2) MR P NAYAK (R-3,2) MR P NAYAK (R-3,2)
35	Cont.Cas(C)/746/2023	M/S. B. A. FEEDS AND ANR Versus MANISH THAKUR AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS MS. M BORGHAIN	MR. M BHAGABATI (R-1,2) MS G BORA (R-1,2) MS. B TALUKDAR (R-1,2) MR. B GOGOI (r-4) MR. B D DEKA (R-3) MR P NAYAK (r-4) MR. M DAS (R-3) MR A CHALIHA (r-4) N CHAUDHURY (R-3) MR A BHATRA (R-3) MR A DEKA (R-3)
36	Cont.Cas(C)/800/2023	HRISHIKESH TALUKDAR AND 17 ORS Versus MEGHA NIDHI DAHAL, IAS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	MR. D SAIKIA MR. S BORA

37	Cont.Cas(C)/439/2024	AJITAV CHOUDHURY Versus MUKUT PHUKAN AND ANR	MR. K KAKOTI MR N PATIRI	MR. N GOSWAMI (R-1) MR D KALITA(R-2) MR. D NATH (R-2) MR. P KAKATI(R-1) O ASSUMI(R-2)
HEARING				
38	WP(C)/2799/2014 FIXED	NORTH EASTERN ENGINEERING AND ASSOCIATES Versus THE UNION OF INDIA and 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR. M K SARMA MS. S S SAIKIA MR. B TAID	MR. D K SAIKIA (R2, R3) C.G.C. MR. J M A CHOUDHURY MR. P GOSWAMI (R2, R5) MR A KAKOTI (R2, R5) MS. K KHAN (R4) MS. A DAS (R4) MS. P CHAKRABORTY (R4) MR. S BORAH (R2, R5)
	WITH I.A.(Civil)/1695/2020 in WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH	
39	WP(C)/6966/2023 FIXED	ANANTA BORGHAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, PWD ROAD GA, ASSAM MR. P HAZARIKA(R-7) MR. H S BORAH (R-7) MR K K GOGOI(R-7)

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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
14)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
15)	MR. N J GOGOI	22-10-2024	To	08-11-2024
16)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
17)	MR D K MISHRA	22-10-2024	To	30-10-2024
18)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
19)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
20)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
21)	MR. L C DEY	24-10-2024	To	29-10-2024
22)	MR. B BARMAN	22-10-2024	To	30-10-2024
23)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
24)	MRS. B SARKAR	28-10-2024	To	10-11-2024
25)	MR. T ROY	28-10-2024	To	10-11-2024
26)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
27)	MRS. R S DEURI	25-10-2024	To	30-10-2024
28)	MR. A R BHUYAN	25-10-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3841/2023	NITAMONI PAYENG Versus THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MS. C BARMAN MS A PAYENG MS K TAYE	GA, ASSAM SC, WPT AND BC
2	WP(C)/5303/2024 FIXED	RABUL SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	MR. R DHAR SC, HANDLOOM, TEXTILE AND SERICULTURE
3	WP(C)/5456/2024	SAYED AHMED MAZARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, A.H and V. DEPT.
4	WP(C)/5458/2024	SMT. HIRON BALA ROY Versus THE UNION OF INDIA AND 4 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	DY.S.G.I. SC, CENTRAL BANK OF INDIA
5	WP(C)/5459/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. J PATOWARY	GA, ASSAM SC, REVENUE
6	WP(C)/5460/2024	SUMI BALA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM
7	WP(C)/5465/2024	KANAK BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A V SINGH MR W R MEDHI MR P TALUKDAR	GA, ASSAM
8	WP(C)/5469/2024	MD. AFTER HUSSAIN Versus THE PUNJAB NATIONAL BANK AND 5 ORS	MR. N HOQUE MD. S HUDA MR. Md. ARIF MR. KHAIRUL ISLAM	SC, PNB
9	WP(C)/5470/2024	MD. SAMAD ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS K BARMAN MS. D. DEVI	SC, AG (A AND E) GA, ASSAM SC, IRRIGATION SC, FINANCE DEPTT.
10	WP(C)/5473/2024	DHIREN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, P H E
11	WP(C)/5478/2024	RESHMI THAOSEN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM

12	WP(C)/5483/2024	GITTARTHA BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM
13	WP(C)/5491/2024	BHASKAR BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM
14	WP(C)/5493/2024	DIPANKAR BHARALI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W DY.S.G.I.
15	WP(C)/5501/2024	BIJOY CHOWHAN @ BIJOY CHOUHAN Versus THE UNION OF INDIA AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER R DEB	
16	WP(C)/5503/2024	HIRAKJYOTI SARMA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. CHARAN DEKA MR. L Deka	GA, ASSAM
17	WP(C)/5505/2024	HEMAN ADHIKARY AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, FOREST

ORDER (IMPLEADMENT OF PARTY)

18	I.A.(Civil)/3172/2024 in Cont.Cas(C)/134/2020 WITH Cont.Cas(C)/134/2020	SUKANTA BHATTACHARJEE AND 13 ORS. Versus AJAY KUMAR BHALLA, IAS AND 3 ORS SUKANTA BHATTACHARJEE AND 13 ORS. Versus AJAY KUMAR BHALLA, IAS AND ANR.	MS. S BORA MS. N CHAKRABORTY MS. S BORA MS. N CHAKRABORTY	
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ADMISSION

19	WP(C)/1833/2021 FIXED	DHANSIRI VALLEY PROJECT OIL AND NATURAL GAS COMMISSION WORKERS ASSOCIATION AND ANR Versus OIL AND NATURAL GAS COMMISSION AND 4 ORS	MR. S S GOSWAMI MS. R DEKA	MS. N K DEVI (r-1 to 4) MR. N ANIX SINGH (r-1 to 4) ASSTT.S.G.I.
20	WP(C)/6327/2021 FIXED	SONOLA LANGTHASA Versus THE STATE OF ASSAM AND 6 ORS.	MR H TALUKDAR MS. M DEKA	GA, ASSAM SC, DIMA HASAO SC, PWD SC, FINANCE
21	WP(C)/3806/2022 B/O	KARABI MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM
22	WP(C)/3847/2022 FIXED	BINITA KALITA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM MR. S P CHOUDHURY (R-3)
23	WP(C)/6390/2022	M/S ASSAM CO-OPERATIVE SPINNING MILLS EMPLOYEES UNION Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE
24	WP(C)/1257/2023 FIXED	HEMANTA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE
25	WP(C)/5351/2023 B/O	ANIL CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. N HOQUE MR H GUPTA	SC, PWD

26	WP(C)/487/2024 FIXED	SARET KRO Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS	GA, ASSAM SC, AG MR. R. DHAR SC, PWD MR. R. RONGHANG SC, K A A C SC, FINANCE
27	WP(C)/2373/2024	JAINAL UDDIN LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, FINANCE
28	WP(C)/3900/2024 FIXED, PERSONAL APPEARANCE	SHYAMALI MURMU Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI	GA, ASSAM SC, AG MR R DHAR, SC, WPT SC, BTC SC, FINANCE
29	WP(C)/4370/2024 FIXED	SANGEET NILAM BOARH Versus THE ASSAM PUBLIC SERVICE COMMISSION AND ANR	MR G CHOUDHURY MR ARINDAM BARUAH	SC, APSC
30	WP(C)/4407/2024	MANTU BARMAN Versus THE UNION OF INDIA AND 4 ORS	MR S BORTHAKUR MR. D GOGOI	MR. A K DUTTA(R-2,3) MR. A K DUTTA(R-2,3) MR. K GOGOI (CGC) MR. S SUTRADHAR (R-4) SC, L G B R I M H J.P. BARUAH(R-4) SC, C.G.C.
31	WP(C)/5148/2024 FIXED	NAWAL KISHOR KAUSHIK Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	DY.S.G.I.
32	WP(C)/5183/2024 FIXED	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH MR P J DUTTA MR. A KHANDAKAR MR J. B. CHOUDHURY	GA, ASSAM SC, N C HILLS
33	WP(C)/5229/2024 FIXED	KULA PRADIP BHATTACHARYYA Versus THE STATE OF ASSAM AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	GA, ASSAM
34	WP(C)/5316/2024 FIXED	MATINUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
ORDERS				
35	WP(C)/4956/2016	SHRI MONI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MR.C DEKA MSP DEKA MR.S C DAS MR.G C HAZARIKA MR.L DEKA	GA, ASSAM MR.S P DAS SC, ITI
36	WP(C)/1006/2018	DILIP BORA Versus THE STATE OF ASSAM AND 14 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	MR. T. J .MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R- 6,7,8,9,13) MR. D. MAHANTA (R- 7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION
37	WP(C)/2775/2019	SMTI. RINA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR S P DAS MR. A DEKA	GA, ASSAM
38	WP(C)/52/2020 IN WP(C)/5190/2019 (D/O)	RAJ KUMAR BARDOLOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. B RAHMAN MR. S CHOWDHURY	GA, ASSAM SC, REVENUE
39	WP(C)/97/2020	JUNE MONI BORA HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.		MR B D DAS (R-7,8) GA, ASSAM MR H K SARMA (R-7,8) MS K PHUKAN (R-7,8)
40	I.A.(Civil)/1004/2022 IN WP(C)/3947/2019 (D/O) in WP(C)/3947/2019	JINA BORA SAIKIA @ RINA BORA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N K MURRY	GA, ASSAM

41	I.A.(Civil)/1641/2022 in WP(C)/2689/2020	THE STATE BANK OF INDIA AND 3 ORS Versus KHIRODA DAS AND 3 ORS	MR. S Ali MR K DAS	MR. S BORTHAKUR
	WITH WP(C)/2689/2020	KHIRODA DAS Versus THE STATE BANK OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. P K BORAH MR D GOGOI	MR D C CHAKRAVARTY (r-5,6,7) MR. S Ali (R-1 TO 4) MR. S P CHOUDHURY (R-5,6,7) MR K DAS (R-1 TO 4) MS B DEVI (R-5,6,7) MS. M BORA (R-5,6,7) DR. B. C. BORAH (R-5,6,7) MR K L GUPTA (R-1,2)
42	WP(C)/2855/2023	MD MOHIBUL HOQUE Versus THE ASSAM ELECTRONIC DEVELOPMENT CORPORATION LIMITED (AMTRON) AND ANR	MD S HOQUE MR M HOQUE MR. M DEKA MR. F A FAROOQUE	MR K L GUPTA (R-1,2)
43	WP(C)/5293/2023	BINAPANI RAJKHOWA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MR. B GOGOI MS CHITRALEKHA DAS	GA, ASSAM SC, AG SC, FINANCE DEPTT. SC, HEALTH
44	WP(C)/5299/2023	PRANJAL SENAPATI Versus THE STATE OF ASSAM AND 4 ORS	MR. M K BORO	GA, ASSAM
45	Review.Pet./152/2024 IN WP(C)/1148/2021 (D/O)	MUSTAFA ALI AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, APSC MR P BHARDWAJ (R-7,8) MR. M SARMA(R-7,8) SC, FOREST
46	I.A.(Civil)/1705/2024 FIXED in WP(C)/7300/2023 WITH WP(C)/7300/2023	BULU BEGUM, Versus THE STATE OF ASSAM AND 12 ORS E	MR. A CHETRY MR. A CHETRY	GA, ASSAM SC, AG SC, FINANCE
		BULU BEGUM Versus THE STATE OF ASSAM AND 12 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	GA, ASSAM SC, AG SC, FINANCE
47	I.A.(Civil)/1992/2024 B/O, IN WP(C)/1169/2011 (D/O) in WP(C)/1169/2011	ANJAN MITRA Versus THE STATE OF ASSAM AND 2 ORS.	MR A N AHMED	GA, ASSAM SC, HEALTH
48	I.A.(Civil)/3254/2024 B/O in WP(C)/4336/2024 WITH WP(C)/4336/2024	ASOMI INDUSTRIES PRIVATE LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	SC, ATEPFO GA, ASSAM SC, PNB SC, FINANCE
		ASOMI INDUSTRIES PRIVATE LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	SC, ATEPFO GA, ASSAM SC, FINANCE SC, PNB
49	WP(C)/3648/2024 B/O	AZHAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	SC, FINANCE
50	WP(C)/5149/2024 FIXED	SANGHAMITRA SAHA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR GAURAV R DUTTA MR A R BAROOAH	SC, HEALTH

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
14)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
15)	MR. N J GOGOI	22-10-2024	To	08-11-2024
16)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
17)	MR D K MISHRA	22-10-2024	To	30-10-2024
18)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
19)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
20)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
21)	MR. L C DEY	24-10-2024	To	29-10-2024
22)	MR. B BARMAN	22-10-2024	To	30-10-2024
23)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
24)	MRS. B SARKAR	28-10-2024	To	10-11-2024
25)	MR. T ROY	28-10-2024	To	10-11-2024
26)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
27)	MRS. R S DEURI	25-10-2024	To	30-10-2024
28)	MR. A R BHUYAN	25-10-2024	To	08-11-2024



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2:00 PM to 4:30 PM

[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 7

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 3:40 PM

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT THEREAFTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/8006/2018 WITH LCR	ANA HUSSAIN @ ANA HOSEN Versus UNION OF INDIA AND 5 ORS.	MS. R DEKA MS J A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/8243/2018 WITH LCR	JAMILA KHATUN @ JUMILA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/8265/2018 WITH LCR	JAHAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS J BORAH MS A BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/8300/2018 WITH LCR	ASMOT AKOND Versus THE UNION OF INDIA AND 6 ORS.	MR. A RAHMAN MR E HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/8337/2018 WITH LCR	MOHIRON NESSA @ MOHIMA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. R ALI MR. A M KHAN MR. S MOLLAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/8342/2018 WITH LCR	SALIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/744/2024 WITH LCR	ANSER ALI Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/3425/2024 WITH LCR	MD. SAHABUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

9	WITH WP(C)/3424/2024	MUSST HAMIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. B P BORAH MR P J DUTTA MR. A KHANDAKAR	GA, ASSAM DY.S.G.I. SC, ECI
10	WP(C)/4707/2024	RUP BHANU BEWA Versus THE UNION OF INDIA AND 4 ORS	MR. U PATHAK MR S DIFUSA MR. D J DAS MR N RAY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/4862/2024	HOZROT ALI @ HAZRAT ALI Versus THE UNION OF INDIA AND 9 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/4922/2024 B/O	JANESH ALI @ DANESH ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ASIF E HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/3006/2024 in WP(C)/4922/2024	JANESH ALI @ DANESH ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/5094/2024 B/O	MOMENA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR S HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/5323/2024 B/O	RAHIMA KHATUN @ RAHIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
15	WP(C)/5329/2024	FATIMA KHATUN @ FATIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	Mr M U Ahmed	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/5332/2024	ARPANA SARKAR @ ALPANA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR. M K MISRA MR. B P SINHA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/5333/2024	SONA BHANU Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
18	WP(C)/5335/2024	JAHURA KHATUN @ JAHURA KHATOON @ JOHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A MOBARAQUE S A AKIB	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
19	WP(C)/5359/2024	MD. JAHANGIR ALOM Versus THE UNION OF INDIA AND 4 ORS	MR. K R PATGIRI MR G SARMA MS K BARMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
20	WP(C)/5379/2024	HUSSAIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
21	WP(C)/5380/2024	ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR H AHMED MR S HUSSAIN AMINUR RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
22	WP(C)/5397/2024	AHATAN NESSA @ ACHATAN NESSA Versus UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR N AHMED MR. S I TALUKDAR MR. M M ZAMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
23	WP(C)/5461/2024	AMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. Z KHALID MS S Z HAYAT	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

24	WP(C)/5464/2024	BAHAR UDDIN BARBHUIYA Versus THE UNION OF INDIA AND 6 ORS	MS. R S SADIAL MR. M R SODIAL MS S Z HAYAT	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/5480/2024	MUSSTT RABIYA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
26	WP(C)/5485/2024	ABIRON NESSA @ OBIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
27	WP(C)/1098/2017	ANIL NARZARY Versus THE UNION OF INDIA and 7 ORS.	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	GA, ASSAM C.G.C. MR.B DEKA ASSTT.S.G.I.
28	WP(C)/8771/2018	MINATI RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (R-7) MR. S ALI (R-7) SC, HEALTH MR. H KAKATI
29	WP(C)/5728/2020 WITH LCR	MOZIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/5771/2020 WITH LCR	MD. ABDUS SAMAD @ SAMAD ALI Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	WP(C)/784/2021 WITH LCR	MD. KALIMUDDIN @ KOLIM UDDIN Versus THE UNION OF INDIA AND 6 ORS	MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ORDERS				
32	Review.Pet./106/2022 IN WA/126/2017 (D/O)	SRI TILAK CHETRI Versus UNION OF INDIA AND 3 ORS	MR B ACHARYYA MR R CHOWDHURY MS. M ACHARYYA MS T NATH	MRS. A GAYAN ASSTT.S.G.I.
33	Review.Pet./79/2023 IN WP(C)/3484/2019 (D/O)	DIPALI BISWAS Versus UNION OF INDIA AND 5 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
34	I.A.(Civil)/3193/2024 WITH LCR in WP(C)/4818/2021	AMIR ALI AND ORS Versus THE UNION OF INDIA AND 7 ORS	MR S C PANDIT	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
WITH				
	WP(C)/4818/2021	MD ABDUL ALI Versus THE UNION OF INDIA AND 7 ORS	MR S C PANDIT MD S ULLAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

35	I.A.(Civil)/3206/2024 WITH LCR in WP(C)/6697/2023	ALI AKBAR Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/6697/2023	ALI AKBAR Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
36	I.A.(Civil)/3221/2024 WITH LCR in WP(C)/6700/2023	JOYNAL ABEDIN, Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/6700/2023	JOYNAL ABEDIN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
14)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
15)	MR. N J GOGOI	22-10-2024	To	08-11-2024
16)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
17)	MR D K MISHRA	22-10-2024	To	30-10-2024
18)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
19)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
20)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
21)	MR. L C DEY	24-10-2024	To	29-10-2024
22)	MR. B BARMAN	22-10-2024	To	30-10-2024
23)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
24)	MRS. B SARKAR	28-10-2024	To	10-11-2024
25)	MR. T ROY	28-10-2024	To	10-11-2024
26)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
27)	MRS. R S DEURI	25-10-2024	To	30-10-2024
28)	MR. A R BHUYAN	25-10-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./99/2023 B/O, WITH WP(C)/2405/2023 (D/O), CONT.CAS(C)/441/2023 (D/O), WP(C)/1749/2022 (D/O)	GABINDA DEB Versus BIJOY KRISHNA DAM AND 5 ORS.	MR H R A CHOUDHURY MR. S K GHOSH MR F U BARBHUIYA MR. M A CHOUDHURY MR. M ALAM	MR. S BANIK MS F AHMED
2	WITH WP(C)/7620/2023	BIJOY KRISHNA DAM Versus THE KARIMGANJ MUNICIPAL BOARD AND 4 ORS	MR. S BANIK MS F BEGUM	MR. A DHAR (R-3,5) MR. D NATH (R-4) MR D KALITA (R-4) MISS S ROY (R-3,5) MD F FARIDI (R-3,5)
3	I.A.(Civil)/2965/2024 B/O, IN WP(C)/6243/2023 (D/O), Review.Pet./140/2024 (D/O) in WP(C)/6243/2023	THE REGISTRAR OF COOPERTIVE SOCIETIES, ASSAM Versus RANJIT DAS AND ANR	MR. V RAJKHOWA	MR. S BANIK
4	WITH Review.Pet./163/2024	DIBRU DANGARI RIVER PART 1 MEEN SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MS F BEGUM	SC, CO OP

LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,28th October 2024]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./342/2024	KESHAV NATH Versus THE STATE OF ASSAM AND ANR	MR. M NATH MR. A BHATTACHARJEE MS. D L DEKA MAUSAM NATH	PP, ASSAM
	WITH I.A.(Crl.)/990/2024 in Crl.A./342/2024	KESHAV NATH Versus THE STATE OF ASSAM AND ANR	MR. M NATH MR. A BHATTACHARJEE MS. D L DEKA MAUSAM NATH	PP, ASSAM
ORDERS				
2	CRL.A(J)/1/2023 1 Y 10 M 19 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	SUMESWAR KARMAKAR Versus THE STATE OF ASSAM	MS BIJITA SARMA (AMICUS CURIAE)	PP, ASSAM
3	Crl.A./63/2023 1 Y 11 M 5 D :WITH OFFICE NOTE IN I.A. (CRL.), LCR - 3 (THREE) FILES, P.B. - 2	AMZAD ALI @ AMJAD ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/133/2023 in Crl.A./63/2023	AMZAD ALI @ AMJAD ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM
4	CRL.A(J)/74/2023 2 Y 1 M 22 D :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 3	ROBILAL MUNDA Versus THE STATE OF ASSAM	MS S SARMA HAZARIKA	PP, ASSAM
5	CRL.A(J)/133/2023 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 3	BISWAJIT BAKTI Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	MR. A AHMED, AMICUS CURIAE (R-2) PP, ASSAM
6	CRL.A(J)/147/2023 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 3	BABUL BARHOI Versus THE STATE OF ASSAM	MR. M. DUTTA (AMICUS CURIAE)	PP, ASSAM
7	Crl.A./291/2023 WITH LCR - 3 (THREE) FILES, P.B. - 3	PARAMESH BARMAN Versus THE STATE OF ASSAM AND ANR.	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
	WITH I.A.(Crl.)/683/2023 in Crl.A./291/2023	PARAMESH BARMAN Versus THE STATE OF ASSAM AND ANR.	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM

8	Crl.A./450/2023 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES WITH I.A.(Crl.)/1188/2023 in Crl.A./450/2023	RAJIB DAIMARY Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
9	Crl.A./406/2023	RAJIB DAIMARY Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
10	I.A.(Crl.)/164/2024 WITH OFFICE NOTE in Crl.A./1074/2024 WITH Crl.A./1074/2024 (Filing Number) WITH I.A.(Crl.)/1077/2024 (Filing Number)	RANJIT DAS Versus THE STATE OF ASSAM AND ANR. H RANJIT DAS Versus THE STATE OF ASSAM AND ANR. H	MR. J BARMAN MR D J BORO MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MS. S G BARUAH MS. S G BARUAH	PP, ASSAM
11	I.A.(Crl.)/709/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, B/O in Crl.A./240/2024 WITH Crl.A./240/2024	MD. TAMSER ALI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR. MD. TAMSER ALI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM PP, ASSAM
HEARING				
12	CRL.A(j)/68/2019 5 Y 7 M 15 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED	SMT. LUDHIYA SURIN Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
13	Crl.A./54/2021 LCR (KEPT IN SECTION), P.B. - 8 WITH Death Sentence Ref./2/2020	SANJAY RAJOWAR Versus THE STATE OF ASSAM AND ANR. THE STATE OF ASSAM Versus SANJAY RAJOWAR	MR S BORTHAKUR MR. U K DEKA MR. M K DAS MS Z ANJUM MR. U S BORA PP, ASSAM	MR. M K DAS (R-2) MS Z ANJUM (R-2) MR. U S BORA (R-2) MS J SAIKIA (R-2) PP, ASSAM MR. K N CHOUDHURY, AMICUS CURIAE
15	Crl.A./61/2021	SANJIB RAJOWAR AND 23 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	MR D TALUKDAR MR P CHOUDHURY MR. M K DAS MR. U S BORA MS J SAIKIA PP, ASSAM
16	I.A.(Crl.)/495/2021 WITH LCR - 5 (FIVE) FILES, P.B. - 2 in Crl.A./74/2018 WITH Crl.A./74/2018	CHANDRA RONGPHAR Versus THE STATE OF ASSAM AND ANR JITEN ENGTI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR G RAHUL (R-2,3) MR. D M NATH (R-2,3) MR G RAHUL (R-2,3) MR. T KALITA MR. I CHOUDHURY MR. B DEKA MR. D M NATH (R-2,3) MR R L CHUTIA MR. B M BHUYAN	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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9)	MS. K YADAV	21-10-2024	To	10-12-2024
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11)	MS N SAIKIA	21-10-2024	To	30-10-2024
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18)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
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27)	MRS. R S DEURI	25-10-2024	To	30-10-2024
28)	MR. A R BHUYAN	25-10-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5135/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	SC, PWD ROAD GA, ASSAM
2	Cont.Cas(C)/555/2024	NGO PARADISE Versus MRIDUL YADAV	MR. M H LASKAR M. HOSSAIN	
3	WP(C)/5130/2024 FIXED	JULEKHA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MRS. S ROY MS F N ZAMAN	GA, ASSAM SC, REVENUE
4	WP(C)/5132/2024 FIXED	SONADHAN CHAKMA Versus THE STATE OF ASSAM AND 3 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN P SINGH	GA, ASSAM SC, K A A C
5	WP(C)/5331/2024 FIXED	PRANJAL DUTTA AND ANR Versus SECRETARY DISPUR ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
6	WP(C)/5463/2024	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND 17 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM
7	WP(C)/5468/2024	SHUBHASH CHANDRA ROY Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, AXIS BANK LTD. DY.S.G.I. SC, INCOME TAX
8	WP(C)/5476/2024	M/S RAILTRACK CONCRETE PRODUCTS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. D J KAPIL	SC, GST DY.S.G.I. SC, FINANCE DEPTT.
9	WP(C)/5495/2024	PABITRA GOGOI Versus THE STATE OF ASSAM AND 14 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM
10	WP(C)/5497/2024	GAUTAM SINGH KUTHARI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH	GA, ASSAM SC, REVENUE
11	WP(C)/5498/2024	HITESH PEGU Versus THE UNION OF INDIA AND 9 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM SC, NHIDC SC, REVENUE

ADMISSION

12	WP(C)/1487/2021 FIXED	BIJON KUMAR DAS AND 8 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. N HOQUE MR H R CHOUDHURY	GA, ASSAM MR. U K GOSWAMI (R NOS. 1,3,4) SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I.
13	WP(C)/6263/2021 FIXED	SIDDIK ALI @ ABUBAKKAR SIDDIK AND 259 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. J ABBAS MR S A BARBHUYAN	GA, ASSAM SC, REVENUE
14	WP(C)/6289/2021 FIXED	PITAMBAR SINGH AND 107 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. D DOLEY	GA, ASSAM MR. K GOSWAMI (ADDL. SR. GA, ASSAM, R-3) MR. K GOGOI (CGC, R-6) MR D GOGOI (SC, FOREST, R-1,4,5) MR. B J TALUKDAR (SC, REVENUE DEPT., R-2)
15	WP(C)/1170/2022 FIXED	NIHARENDU BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MRS P HAZARIKA P AGARWAL	MR S DUTTA (r-2) GA, ASSAM MR. S DUTTA (r-2)
16	WP(C)/3470/2022 FIXED	AMAL BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR A HAI	SC, P AND R.D. GA, ASSAM
17	WP(C)/6913/2022	NUR NABI SHEIKH Versus THE UNION OF INDIA AND 7 ORS	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, REVENUE SC, FINANCE
18	WP(C)/985/2023	SAMSUDDIN AHMEED Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
19	WP(C)/1055/2023 FIXED	DHARMANANDA DAS AND 10 ORS. Versus STATE OF ASSAM AND 9 ORS.	MR. K SARMA MR. S BORUAH	MR. M K CHOUDHURY (R4- R10) GA, ASSAM MR. A BARKATAKI (R4-R10) MR P BHARDWAJ (R4-R10) MR. M SARMA (R4-R10) MS. ANASUYA C (R4-R10) SC, GHC
	WITH I.A.(Civil)/1312/2023 in WP(C)/1055/2023	BHASKAR PATHAK AND 6 ORS. Versus THE STATE OF ASSAM AND 13 ORS.	MR. M K CHOUDHURY MR A BORKATAKI	MR. K SARMA
	WITH WP(C)/2104/2023	SUDARSHAN KRISHNA DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	GA, ASSAM SC, GHC
21	WITH WP(C)/2640/2023	DEBAJIT DEY AND 4 ORS Versus THE GAUHATI HIGH COURT AND 9 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. A AHMED (R-5 to 10) MS. D GOSWAMI (R-5 to 10) SC, GHC MR. S. BARUAH, JR. GA, ASSAM (R-4)
22	WP(C)/2050/2023 FIXED	UMA KANTA CHETIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S ISLAM MR A HAWARI	GA, ASSAM MR. A K GUPTA (r-5,6) MR. R S MISHRA (r-5,6)
23	WP(C)/3015/2023	SAYADA MORJINA KHATUN Versus INDIAN OIL CORPORATION LTD AND 8 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, I O C SC, FOREST

24	WP(C)/4731/2023 FIXED	UNUS ALI SHEIKH Versus THE OFFICE OF THE INSURANCE OMBUDSMAN AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK S S AHMED	MR. R GOSWAMI(R-2) MS. M SAIKIA (R-2) MS. P BORTHAKUR (R-2)
25	WP(C)/4741/2023	GYANI MIZAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH MR M RAHMAN	GA, ASSAM MR H SARMA (R-1, R-4, R-5, R-6, R-7) MS. N BORDOLOI (R-2) MR B GOGOI (R-3) SC, FINANCE SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT SC, GMC
26	WP(C)/4765/2023	M/S BY THE WAY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S SHARMA	SC, GMC
27	WP(C)/4768/2023	RABIA BEWA Versus THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM MRS. R S CHOWDHURY (R-6 TO R-8) MS. B SARMA(R-1) MR P NAYAK (R-3 & R-5) MS. M BARMAN (R-2) MS N BORDOLOI (R-4) DY.S.G.I. SC, REVENUE SC, FINANCE
28	WP(C)/4847/2023	DAYABATI BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH	GA, ASSAM SC, REVENUE
29	WP(C)/4900/2023	SRI RITURAJ BRAHMA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MS B SARMA	SC, GST MR H GUPTA DY.S.G.I.
30	WP(C)/5498/2023	NIRMALA TOPPO Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
31	WP(C)/6119/2023	ANANTA MALAKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. N ALAM MR K JAIN MR. D BARMAN	GA, ASSAM SC, REVENUE
32	WP(C)/6178/2023 FIXED	NIKHIL CACHAR HAIDIMBA BARMAN SAMITI AND 2 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM MR. R P SARMAH (R-7, R-14) MRS. R RONGMEI (R-7, R-14) MS. K L R YANTHAN (R-7, R-8) MR. D DOLEY (R-7, R-14) MR P UPADHYAYA (R-7, R-8, R-14) DY.S.G.I. SC, WPT AND BC
33	WP(C)/7579/2023 FIXED	MOINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM
34	WP(C)/1376/2024 FIXED	NOREN MORAN AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR. U S BORA MR. N BORPATRAGOHAIN MR. D GOGOI	SC, FOREST
35	WP(C)/1561/2024	ABDUR RAHMAN AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S N TAMULI MR AZIZUR RAHMAN MS. A BEGUM MS ASFIA AHMED	GA, ASSAM MR. J HANDIQUE MR R DHAR MR B GOGOI SC, GAD SC, BTC MS. R DEVI

36	WP(C)/1572/2024	JAMINI DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M SAIKIA	SC, PWD ROAD MR. J HANDIQUE MS. S SARMA MS G HAZARIKA GA, ASSAM SC, REVENUE
37	WP(C)/1783/2024 B/O	SANJIB SHARMA Versus THE STATE OF ASSAM AND 4 ORS	K U AHMED	GA, ASSAM MR S BORTHAKUR(R-4,5) MR. U K DEKA(R-4,5) MR. A BHATTACHARYYA (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)
38	WP(C)/1810/2024 FIXED	MD AZIMUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MD. I HUSSAIN H M S ELAHI MR. J ISLAM	GA, ASSAM SC, REVENUE SC, PWD
39	WP(C)/2897/2024 FIXED	BOGEN OZA Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MR. N ISLAM M KHATUN I AMIN	GA, ASSAM SC, REVENUE
40	WP(C)/3235/2024 FIXED	MD. SULTAN ALI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM SC, REVENUE
41	WP(C)/3329/2024 FIXED	SAI TRADE AND AGENCIES Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, TAXES
42	WP(C)/3432/2024	DHARITRI DEKA Versus THE STATE OF ASSAM AND 5 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, GHC SC, FINANCE
43	WP(C)/3582/2024 FIXED	HAYAT AUTO WORLD Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. P K MUNIR MR. A. GAYAN	MR. A K SAHEWALLA(R-1,2) MR. W SHARMA(R- 1,2) SC, SBI
44	WP(C)/3701/2024	MD. MAKSHED ALI Versus THE STATE OF ASSAM AND 6 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	SC, PWD ROAD GA, ASSAM SC, REVENUE
45	WP(C)/4310/2024 FIXED	MONUJ HASNU @ MANOJ HASNU Versus THE STATE OF ASSAM AND 7 ORS	MR. M P CHOUDHURY MR. S BATHARI	SC, NHIDC SC, REVENUE SC, K A A C
46	WP(C)/4790/2024 FIXED	MAJIBUR RAHMAN AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R TAHBILDAR MS N N SHARMA	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY(R-6) L P BORAH(R-6)

ORDERS

47	WP(C)/1668/2021	RAJANI KANTA DAS (DECEASED) LEGAL HEIRS AND 16 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR S DAS MR. H A SARKAR	SC, CO OP MR. B D GOSWAMI (R-12) MR G JALAN (R-3) MR. J M GOGOI (R-12) MS H DEKA (R-12) SC, FINANCE
48	WP(C)/2793/2021 FIXED, WITH CONT.CAS(C) 468/2024(D/O)	GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	MR. D SAIKIA (R-9) GA, ASSAM MR. S BORA (R-9) SC. G.M.C.
49	WP(C)/8022/2022	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION Versus UNION OF INDIA AND 7 ORS.	MR. R B PHOOKAN R SARMAH MR J BORAH MR. K KAKOTI	MR. B SHARMA (R-4,5) MR N. BARUAH (R-9) MR. C K S BARUAH, CGC MR. H DAS (R-4,5) DY.S.G.I. SC, PNB
50	I.A.(Civil)/3116/2023 in WP(C)/5311/2023	AMIR HUSSAIN, Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM SC, P H E

WITH
[WP\(C\)/5311/2023](#)

AMIR HUSSAIN
Versus
THE STATE OF ASSAM AND 10 ORS

MR. R MAJUMDAR
MS. J GHOSH

GA, ASSAM
MR. S ROY (R-8)
MR. M H LASKAR (R-8)
M. HOSSAIN (R-8)
SC, P H E

51 [MC/56/2024](#)
FIXED, WITH OFFICE NOTE
WP(C)/5817/2023 (D/O),
WP(C)/5820/2023 (D/O)
in WP(C)/5817/2023

PRADEEP GUPTA
Versus
THE STATE OF ASSAM AND 3 ORS

MS P GUPTA

GA, ASSAM

WITH
[MC/55/2024](#)

PRADEEP GUPTA
Versus
THE STATE OF ASSAM AND 3 ORS .

MS P GUPTA

GA, ASSAM

52 [Cont.Cas\(C\)/227/2024](#)
FIXED

SMT SANGITA DEVI DAS AND ANR
Versus
SRI GYANENDRA DEV TRIPATHI, IAS

MR. U J SAIKIA

MR. D SAIKIA(R-1,)
MR. R BORPUJARI(R-1,)
MR. B GOGOI (R-2)
MR P NAYAK (R-2)
MS. N BORDOLOI(R-1,)
MR A CHALIHA (R-2)

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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/2830/2024 FIXED in Arb.P./18/2019 WITH Arb.P./18/2019	M/S. BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND ANR	MR. R HUSSAIN MS P SEN MR A A AHMED	SC, RAILWAY
		M/S. BHARTIA INFRA PROJECTS LTD. Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
2	Arb.P./41/2020 WITH I.A.(Civil)/2831/2024 in Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY
		M/S BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED	SC, RAILWAY
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
3	WP(C)/7101/2017 PART-HEARD, FIXED WITH WP(C)/7102/2017	MUKAND SYSTEM AND NETWORKING PRIVATE LTD. and ANR Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R1-R5) MS.N HAWELIA(SC, INCOME TAX, (R - 1 TO 4)) ASSTT.S.G.I.
4	WP(C)/7103/2017 WITH WP(C)/7104/2017	MUKAND INFOTEL PRIVATE LIMITED and ANR. Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL MR. S C KEYAL MS.N HAWELIA(SC, INCOME TAX, (R - 1 TO 4)) ASSTT.S.G.I.
5	WP(C)/7103/2017 WITH WP(C)/7104/2017	MUKAND INFRASTRUCTURE PVT. LTD. Versus THE ASSTT./ DY. COMMISSIONER OF INCOME TAX and 5 ORS	MR. R GOENKA MR. U K BORTHAKUR MR. A GOENKA	MR. S C KEYAL (r-1 to 5) MS. N HAWELIA SC, INCOME TAX, R - 1 TO 4 ASSTT.S.G.I.
6	WP(C)/7104/2017	PAWAN COMMUNICATIONS PRIVATE LTD. and ANR. Versus THE ASSTT./DY. COMMISSIONER OF INCOME TAX	MR.R GOENKA MR.U K BORTHAKUR MR.A GOENKA	MR. S C KEYAL (r-1 to 5) MS.N HAWELIA(SC, INCOME TAX, (R - 1-4)) ASSTT.S.G.I.

7 WITH
[WP\(C\)/7482/2017](#)

PAWAN CEMENT CO. PVT. LTD. and ANR. MR.R GOENKA
Versus MR.U K BORTHAKUR
THE ASSISTANT/DEPUTY COMMISSIONER MR.A GOENKA
OF INCOME TAX and 5 ORS.

MR. S C KEYAL (r-1 to 5)
C.G.C.
MR. D C BORAH R- 5and6
MS.N HAWELIA
ASSTT.S.G.I.
SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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24)	MRS. B SARKAR	28-10-2024	To	10-11-2024
25)	MR. T ROY	28-10-2024	To	10-11-2024
26)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
27)	MRS. R S DEURI	25-10-2024	To	30-10-2024
28)	MR. A R BHUYAN	25-10-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3269/2024	ANJALI DAS Versus THE STATE OF ASSAM	MRS. M SAIKIA MR J FIRDAUS MS R DUTTA	PP, ASSAM
2	Bail Appln./3270/2024	DIGANTA KALITA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS B KOUSHIK	PP, ASSAM
3	Bail Appln./3280/2024	RAHIBUL ISLAM @ MD RAIFUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
MOTION				
4	Crl.Pet./1235/2024 FIXED	MAMATAJ KHANAM Versus THE STATE OF ASSAM AND ANR	G UDDIN MR A K AZAD M HOSSAIN MR. I HUSSAIN	PP, ASSAM
5	AB/2721/2024	SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN	PP, ASSAM
6	AB/2763/2024 FIXED	DIPJYOTI BORUAH AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
7	AB/2820/2024	ANUP DAS Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
8	AB/2822/2024	MALEK ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
9	AB/2823/2024	MURADUL ISLAM @ MD SURAT ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
10	AB/2824/2024	MD IBRAHIM ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM

11	AB/2825/2024	SAURAV MEDHI Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	PP, ASSAM
12	AB/2826/2024	BHABESH MEDOK AND 4 ORS Versus THE STATE OF ASSAM	MR. B K GOGOI R L CHUTIA	PP, ASSAM
13	AB/2828/2024	SRI KAPIL CHOUDHURY Versus THE STATE OF ASSAM	MRS H CHAKRABORTY MR B SINHA MR R DAS	PP, ASSAM
14	AB/2829/2024	SAHINAS PARBIN Versus THE STATE OF ASSAM	MR. M H LASKAR MD M ISLAM MS. A SULTANA	PP, ASSAM
ADMISSION				
15	Crl.Pet./385/2022 FIXED, WITH LCR 1 FILE (SCANNED) WITH	DAWAR WASHIM AHMED Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	MR. R DE (R-2) MR. P NEOG (R-2) PP, ASSAM
16	Crl.Pet./1345/2023	ANUJ KUMAR GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R DE MR P NEOG	PP, ASSAM
17	Crl.Pet./1285/2023 B/O, WITH LCR 1 FILE (SCANNED)	MD. MAJIBUR RAHMANI @ MAJIBUR ALI Versus THE STATE OF ASSAM AND ANR.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	MR. B HUSSAIN PP, ASSAM
18	Crl.Pet./1340/2023 FIXED	KAPIL DEY Versus THE STATE OF ASSAM AND ANR	MR A KAKOTI MS S BORA	MR. U DUTTA (R-2) MR. B. KUMAR (R-2) PP, ASSAM
19	Crl.Rev.P./219/2024 B/O, WITH LCR 1 FILE (SCANNED)	MONJURA KHANOM Versus ROFIQUL ISLAM AND 3 ORS	MR. A MANNAF MD A S ALI	MR H R A CHOUDHURY (r-1,2,3) MR. H ALI (r-1,2,3) MR. R A CHOUDHURY (r-1,2,3) B BARMAN (r-1,2,3) PP, ASSAM
20	Crl.A./346/2024	BISHNU DUTTA Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
21	Crl.Rev.P./348/2024 FIXED	SANJIB DUTTA Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA MISS C S MARAK	PP, ASSAM
22	Crl.Pet./810/2024 FIXED, WITH LCR 1 FILE (SCANNED)	AZIZUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MR. U P CHALIHA MR SAURADEEP DEY MS M ROY	PP, ASSAM
23	Crl.Pet./1071/2024 B/O, WITH LCR 1 FILE (SCANNED)	LETTON R. MARAK Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
BAIL HEARING (BA)				
24	Bail Appln./2771/2024 FIXED	GAURAV GOSWAMI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
25	Bail Appln./2796/2024 FIXED	SONMANI KAKATI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
26	WITH Bail Appln./2977/2024	AKKAS ALI Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
27	Bail Appln./2926/2024 FIXED	MD MOJIBUR RAHMAN Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
28	Bail Appln./2970/2024 FIXED	MONALISHA DAS Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM

29	Bail Appln./2984/2024 FIXED	PORISHMITA BAISHYA PHUKAN @ PORISHMITA PHUKAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH			
30	Bail Appln./3105/2024	DULAL BORA Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
31	Bail Appln./3104/2024 FIXED	NURJAHAN BEGUM @ NURJAN BEGUM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
32	Bail Appln./3155/2024 FIXED	SAHRUKH KHAN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
33	Bail Appln./3160/2024 FIXED	HRISHIKESH BARUAH Versus THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA P. KALITA	PP, ASSAM
		BAIL HEARING		
34	AB/4243/2023 FIXED	ABINASH DAS Versus STATE OF ASSAM	MR. B K DAS MS. P DAS	MR M AHMED MD A ISLAM PP, ASSAM
35	AB/4304/2023 FIXED	MANTAZ ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
36	AB/257/2024 FIXED	ARATI DAS AND 7 ORS Versus THE STATE OF ASSAM	MR. P TELI	PP, ASSAM
37	AB/1225/2024 FIXED	MANOWAR HUSSAIN @ MANOWAR TALUKDAR Versus THE STATE OF ASSAM	MR. M BISWAS MR. H AHMED MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
38	AB/1289/2024 FIXED	SALIM @ SALIM AKTHAR CHOWDHURY AND 5 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
39	AB/2164/2024 FIXED	ANUPAM DAS Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH NAYANMONI KALITA	PP, ASSAM
40	AB/2194/2024 WITH OFFICE NOTE, FIXED	RAHUL NARZARY Versus THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MR. A K DAS	MR. C S RAY (FOR VICTIM) PP, ASSAM
41	AB/2209/2024 FIXED	ASARUDDIN ALI @ ASURUDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
42	AB/2267/2024 FIXED	RAHUL AMIN Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
43	AB/2268/2024 FIXED	FRANCIS AMSONG Versus THE STATE OF ASSAM	MR. D GOGOI MR. I BORTHAKUR	PP, ASSAM
44	AB/2355/2024 FIXED	NITU KR. DAS @ NITU DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
	WITH			
45	AB/2334/2024	SAHAB UDDIN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM

46	WITH AB/2336/2024	BASHIR AHMED BARLASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
47	AB/2440/2024 FIXED	SARUMAI DUTTA AND ANR Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
48	AB/2456/2024 FIXED	PABITRA KALITA Versus THE STATE OF ASSAM	MR. R K TALUKDAR MR. D BORAH K BARMAN MS P SINGH	PP, ASSAM
49	AB/2535/2024 FIXED	SAMSUDDIN AHMED Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MR. M RAHMAN	PP, ASSAM
50	AB/2558/2024 FIXED	DIPSHIKHA HAZARIKA AND ANR Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
<u>ORDERS</u>				
51	Crl.Pet./36/2023 WITH LCR 1 FILE (SCANNED)	RAMAKANTA DEURI Versus THE STATE OF ASSAM AND ANR	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. P DUTTA MS G SWAMI	PP, ASSAM
52	I.A.(Crl.)/347/2024 B/O, WITH LCR 6 FILES, WITH OFFICE NOTE in Crl.A./106/2024 WITH Crl.A./106/2024	SHYAM LAKHUWAR @ PAGLU AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
53	Crl.Pet./555/2024 FIXED	SHYAM LAKHUWAR @ PAGLU AND ANR. Versus THE STATE OF ASSAM AND ANR. KRISHNA KUMAR SUREKA Versus DILIP SAHA	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN MR. L TALUKDAR MR. A PARVEZ MR H TALUKDAR	MR SUBHRAJIT SAIKIA(R-2) PP, ASSAM
54	I.A.(Crl.)/989/2024 in Crl.Rev.P./8484/2024 WITH Crl.Rev.P./8484/2024 (Filing Number)	SRI PRADIP SARKAR Versus THE STATE OF ASSAM AND ANR PRADIP SARKAR Versus THE STATE OF ASSAM AND ANR (G)	MR. K D CHETRI MR. P BAJAJ MR. N K MURRY	PP, ASSAM
55	Crl.Pet./1095/2024 FIXED	SACHIN ADHIKARI AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR P CHOUDHURY MS P SAIKIA MR. R B PHOOKAN	PP, ASSAM
56	I.A.(Civil)/3228/2024 in CRP(IO)/75/2024 WITH CRP(IO)/75/2024	NIZAM UDDIN BARBHUIYA AND 12 ORS. Versus RAYNA BEGOM CHOUDHURY @ RAYNA BEGUM BARBHUIYA RAYNA BEGOM CHOUDHURY @ RAYNA BEGUM BARBHUIYA Versus NIZAM UDDIN BARBHUIYA AND 23 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA MR. R A CHOUDHURY MR. R A MAZUMDER Z A LASKAR	MR. R A CHOUDHURY MR. R A MAZUMDER MR. A M BARBHUIYA(R-1 TO 8,19,20,21,22,23) MS S R MAZARBHUIYA(R-1 TO 8, 19,20,21,22,23)
<u>HEARING</u>				
57	Crl.Rev.P./554/2022 FIXED, WITH LCR 2 FILES (SCANNED)	MD. SOBAHAN ALI Versus AYESHA KHATUN	MR. B CHOWDHURY	MD E AHMED MR. F A HASSAN

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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
14)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
15)	MR. N J GOGOI	22-10-2024	To	08-11-2024
16)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
17)	MR D K MISHRA	22-10-2024	To	30-10-2024
18)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
19)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
20)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
21)	MR. L C DEY	24-10-2024	To	29-10-2024
22)	MR. B BARMAN	22-10-2024	To	30-10-2024
23)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
24)	MRS. B SARKAR	28-10-2024	To	10-11-2024
25)	MR. T ROY	28-10-2024	To	10-11-2024
26)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
27)	MRS. R S DEURI	25-10-2024	To	30-10-2024
28)	MR. A R BHUYAN	25-10-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/330/2024 FIXED	ILA BORA AND ANR Versus ON THE DEATH OF BUDHIRAM CHUTIA REPRESENTED BY HIS WIFE- BINA BORBORAH	MR. B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	
2	CRP(IO)/425/2024	LATIKA DAS AND 2 ORS. Versus NAREN CHANDRA DAS AND 8 ORS.	MR. S K BHATTACHARYYA MR H MAURYA	
3	CRP(IO)/426/2024	VIJAY KUMAR CHOPRA Versus SANJAY PATNI AND 17 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	
4	CRP(IO)/427/2024	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus MD. SADIK HUSSAIN @ SADDIQUE AND 2 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	
5	CRP(IO)/428/2024	BRAZABALA HAZARIKA Versus KARABI BARUAH BORAH	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
6	CRP(IO)/430/2024	DURGA THAKUR AND 3 ORS Versus GUDIYA RANI AND 5 ORS	MR. M K SARMA MR. S B PRASAD MS. S S SAIKIA	
7	CRP(IO)/431/2024	ON THE DEATH OF BISWAJIT SUKUL, HIS LEGAL HEIRS KUSUM SUKUL AND 11 ORS Versus SAKUNTALA SARDA AND 25 ORS.	MR. S D PURKAYASTHA G KAUR MS S.S.BORA	
8	CRP(IO)/432/2024 CAVT. NO.08512/024,	PARTHA KUMAR PAUL AND 3 ORS. Versus TRIDEEP NARAYAN DEB AND ANR	MR A CHOWDHURY	L K BORAH FOR CAVEATOR
ADMISSION				
9	CRP/137/2019 FIXED	SAFINA KHATUN AND 2 ORS. Versus MOINUR ALI AND 2 ORS.	MR N DUTTA MR. N H MAZARBHUIYAN MR. B D DEKA MS. L WAJEEDA MR. M H SAIKIA R ALI N CHAUDHURY MR A DEKA	

10	WP(C)/2254/2023 FIXED	PRAKASH DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
11	WP(C)/3049/2023 FIXED	ASHRAFUL ALOM AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR J ISLAM MR. A. HUSSAIN	SC, SEC. EDU. SC, BTC SC, FINANCE
12	WP(C)/4605/2023 FIXED	DIPIKA BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, HIGHER EDU MR R DHAR (R-4) MR J PAYENG (R3, R5) MS A PAYENG (R3, R5)
13	RFA/62/2024	MOUSHAMI NANDY Versus SAPNA DEY SARKAR AND 2 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
	WITH I.A.(Civil)/3260/2024 in RFA/62/2024	MOUSHAMI NANDY Versus SAPNA DEY SARKAR AND 2 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
14	FAO/74/2024	MANTU GHOSH Versus ANUPAMA GHOSH	MRS. S ROY MS F N ZAMAN	
15	MACApp./551/2024	THE ORIENTAL INSURANCE CO LTD Versus BONI DOLEY AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/3265/2024 in MACApp./551/2024	THE ORIENTAL INSURANCE CO LTD Versus BONI DOLEY AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	
16	MACApp./552/2024	BHABANI DAS Versus NATIONAL INSURANCE CO LTD AND 2 ORS	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE	
17	WP(C)/828/2024 FIXED	REETA DAS @ REETA DAS HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MS. N BORAH	SC, HIGHER EDU MR. D P CHALIHA(R-4,5) MR. U P CHALIHA(R-4,5) MS M ROY(R-4,5)
18	WP(C)/1418/2024 FIXED	NIZARA THAKUR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. A NARZARI	SC, HIGHER EDU SC, AG MR. P J SAIKIA(R-4) MS D DUTTA(R-4)
<u>BAIL HEARING</u>				
19	AB/2492/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
20	RSA/169/2024 CAVT. NO.07252/024, FIXED	DR JAYANTA KUMAR HAZARIKA Versus DOLLY KAUR DAS AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR. S SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/2760/2024 in RSA/169/2024	DR JAYANTA KUMAR HAZARIKA Versus DOLLY KAUR DAS AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR. S SHARMA MR. S SHARMA FOR CAVEATOR
21	RSA/187/2024 FIXED	TARAK BORO Versus GHANAKANTA BORO AND 2 ORS	MR. N K KALITA	
	WITH I.A.(Civil)/3118/2024 in RSA/187/2024	TARAK BORO Versus GHANAKANTA BORO AND 2 ORS	MR. N K KALITA	

ORDERS

22	RSA/126/2013 WITH LCR, FIXED	PABAN BARUAH and 4 ORS Versus AMIYA DEVI and ORS	MSG KALITA MS.M GOGOI MR.A THAKUR	MR. A SATTAR (r-7) MR H K SARMA (R-9) MRS R DEKA(R-9) MRS N. AGARWAL CHANDAK (r-7) MR H K BARUAH (r-7)
23	Tr.P.(C)/85/2024 FIXED	ABHIJIT CHAKRABORTY Versus TUTUMANI GOSWAMI	MR. S SAHU MS A ROY S SHAHI	
24	I.A.(Civil)/1622/2024 FIXED in RSA/226/2019 WITH RSA/226/2019	FAZIA BEWA AND 9 ORS. Versus SAFIAR RAHMAN	MS. R CHOUDHURY	MR. R K JAIN TULIKA BORAH
25	I.A.(Civil)/2408/2024 FIXED in FAO/5260/2024 WITH FAO/5260/2024 (Filing Number) WITH I.A.(Civil)/2941/2024	FAZIA BEWA AND 9 ORS. Versus SAFIAR RAHMAN PRANJU GOGOI AND 2 ORS Versus ROMEN GOGOI AND 8 ORS PRANJU GOGOI AND 2 ORS Versus ROMEN GOGOI AND 8 ORS F PRANJU GOGOI AND 2 ORS Versus ROMEN GOGOI AND 8 ORS	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR MR R SENSUA MR R SENSUA G KAUSHIK	MR. R K JAIN TULIKA BORAH
26	I.A.(Civil)/3259/2024 CAVT. NO.08772/024, in RSA/11502/2024 WITH RSA/11502/2024 (Filing Number)	KAMALA DEBI AGARWALLA AJIT SARIA Versus PAWAN KUMAR AJIT SARIA AND ORS KAMALA DEBI AGARWALLA AJIT SARIA Versus PAWAN KUMAR AJIT SARIA AND ORS	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA MR. A IKBAL	R C SANCHATI MR S SANCHETI FOR CAVEATOR
27	I.A.(Civil)/3266/2024 in MACApp./10512/2024 WITH MACApp./10512/2024 (Filing Number) WITH I.A.(Civil)/12389/2024 (Filing Number)	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD Versus SONIMA BRAHMA AND 2 ORS IFFCO TOKIO GENERAL INSURANCE COMPANY LTD Versus SONIMA BRAHMA AND 2 ORS A IFFCO TOKIO GENERAL INSURANCE COMPANY LTD Versus SONIMA BRAHMA AND 2 ORS A	MR T KALITA MR. A KAKATI MR T KALITA MR T KALITA	
28	I.A.(Civil)/3267/2024 in MACApp./11997/2024 WITH MACApp./11997/2024 (Filing Number)	RABIYA KHATUN @ RABIJA KHATUN Versus NEW INDIA ASSURANCE CO LTD AND 2 ORS RABIYA KHATUN @ RABIJA KHATUN Versus NEW INDIA ASSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MR. A R AGARWALA	
29	I.A.(Civil)/3270/2024 in MFA/11920/2024 WITH MFA/11920/2024 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus TAZNUR HUSSAIN MALLIK AND ANR NEW INDIA ASSURANCE COMPANY LTD Versus TAZNUR HUSSAIN MALLIK AND ANR	MR. K K BHATTA MR. K K BHATTA	

WITH
[I.A.\(Civil\)/11923/2024](#)
(Filing Number)

NEW INDIA ASSURANCE COMPANY LTD MR. K K BHATTA
Versus
TAZNUR HUSSAIN MALLIK AND ANR

HEARING

30	Mat.App./7/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR G N SAHEWALLA	MR. B C DAS
31	RSA/170/2022 WITH LCR, FIXED	ABHISHEK SHAH Versus RADHYA SHYAM SARKAR AND 3 ORS.	MR. B D DEKA MR. M DAS	MR. S CHAUHAN (R1) MR. A SATTAR (R1) MR. A R SHOME (R1) MR. P MAZUMDER (R1) MR N ALAM (R1) M. BORUAH (R1)
32	RSA/172/2022 WITH LCR, FIXED	MOUTUSHI DUTTA Versus RADHYA SHYAM SARKAR AND ORS.	MR D SARMA MR. B D DEKA MR. M DAS	MR. S CHAUHAN (R1) MR. A SATTAR (R1) MR. A R SHOME (R1) MR. P MAZUMDER (R1) MR N ALAM (R1) M. BORUAH (R1)

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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
14)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
15)	MR. N J GOGOI	22-10-2024	To	08-11-2024
16)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
17)	MR D K MISHRA	22-10-2024	To	30-10-2024
18)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
19)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
20)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
21)	MR. L C DEY	24-10-2024	To	29-10-2024
22)	MR. B BARMAN	22-10-2024	To	30-10-2024
23)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
24)	MRS. B SARKAR	28-10-2024	To	10-11-2024
25)	MR. T ROY	28-10-2024	To	10-11-2024
26)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
27)	MRS. R S DEURI	25-10-2024	To	30-10-2024
28)	MR. A R BHUYAN	25-10-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3271/2024	NILIMA KACHARI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
MOTION				
2	Crl.Rev.P./420/2024	MD. ABDUL HAMID Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR. P P DAS	PP, ASSAM
	WITH I.A.(Crl.)/995/2024 in Crl.Rev.P./420/2024	MD. ABDUL HAMID Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR. P P DAS	PP, ASSAM
3	Crl.Rev.P./421/2024	AJAY GUPTA Versus M/S ABHIJIT INTERNATIONAL	MR. I CHOUDHURY R L CHUTIA M INGTI	
4	Crl.Pet./828/2024	HIKMAT ALI Versus THE STATE OF ASSAM AND ANR	MR. S AHMED MS N AKTAR	PP, ASSAM
5	Crl.Pet./1089/2024 FIXED	MD. FARID ALI Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
6	Crl.Pet./1140/2024	RUPA PATOWARY SAIKIA AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
7	Crl.Pet./1292/2024	RUHUL AMIN Versus NOOR NEHAR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	
8	Crl.Pet./1293/2024	CHANDAN DEKA Versus THE STATE OF ASSAM AND ANR	MR. M K SARMA MR S DASGUPTA MRS. M. BARUAH BHUYAN	PP, ASSAM
9	AB/2719/2024 FIXED	MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR A K AZAD MR. I HUSSAIN	PP, ASSAM

ADMISSION

10	Crl.Pet./729/2023 B/O, WITH LCR 2 FILES (SCANNED)	IYAKUB KHAN @ BAMUN Versus THE STATE OF ASSAM AND 2 ORS	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	J BORAH (R-2) MS. M. KHATUN(R-2) MS N AKTAR(R-2) PP, ASSAM
11	Crl.Pet./1200/2023 FIXED	ANWAR UDDIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	MR. B CHAKRAVARTY (R-2,3) MS. A LALA (R-2,3) PP, ASSAM
	WITH I.A.(Crl.)/1094/2023 in Crl.Pet./1200/2023	ANWAR UDDIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS. R CHOUDHURY MS B HAZARIKA	PP, ASSAM
12	Crl.A./339/2024	SURAT JAMAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./2054/2024 FIXED	JAYANTA PATIR AND ANR Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
14	Bail Appln./3057/2024 FIXED	NASIBUL AHMED Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
15	Bail Appln./3185/2024 FIXED	SAPUN KR DAS Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI MR. J K DAS	PP, ASSAM
16	Bail Appln./3203/2024 FIXED	MD. EBUL ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
17	AB/3916/2023 FIXED	SAYEDA BEGUM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
	WITH AB/3976/2023	GULBAHAR ALI @ RAHUL SK Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED MR. M HOQUE	PP, ASSAM
19	I.A.(Crl.)/901/2024 FIXED in AB/2454/2024 WITH AB/2454/2024	THE STATE OF ASSAM Versus JINKI MILI	PP, ASSAM	MR. A K BHUYAN
		JINKI MILI Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
20	AB/1594/2024 FIXED	ABBASH ALI Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
	WITH AB/1458/2024	MD. MOHAR ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
22	AB/2085/2024 FIXED, WITH OFFICE NOTE	JUNAID HUSSAIN TAPADAR Versus THE STATE OF ASSAM AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	MR. D GOGOI, Amicus Curiae (R-2) PP, ASSAM
23	AB/2468/2024 FIXED	SMTI. ONI TACHING Versus THE STATE OF ASSAM	MR. S BISWAKARMA MR T DAS	PP, ASSAM
24	AB/2537/2024 FIXED	MOHD RIBUL ALI Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM

25	AB/2590/2024 FIXED	MD IKBALUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
26	AB/2591/2024 FIXED, WITH OFFICE NOTE	HABIJUL HOQUE @ HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR J I MONDAL MR J ISLAM	PP, ASSAM
27	AB/2595/2024 FIXED, WITH OFFICE NOTE	AMINUR ALI Versus THE STATE OF ASSAM AND ANR.	DR G J SHARMA MR A KUDDUS MS. K BHATTACHARYYA MS B BORA	PP, ASSAM
28	AB/2612/2024 FIXED	RAYAZ ALI AND ANR Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
29	AB/2639/2024 FIXED, WITH OFFICE NOTE	MONIRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR M Z SHAH MD P RAHMAN	PP, ASSAM
30	AB/2640/2024 FIXED, WITH OFFICE NOTE	ROKIBUL HUSSAIN @ MD. ROKIBUL Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MD IMRAN	PP, ASSAM
31	AB/2657/2024 FIXED, WITH OFFICE NOTE	MAHMADUL HASAN @ MAMUDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM MD A RAHMAN	MR. J A AHMED (R-2) PP, ASSAM
32	AB/2680/2024 FIXED	FAKRUL ISLAM Versus THE STATE OF ASSAM	MR B M DEKA MR. M ALAM MR F H LASKAR (2) MR. Z H BORA	PP, ASSAM
<u>ORDERS</u>				
33	Crl.Pet./103/2022 FIXED	AKHIL KR HALOI Versus THE STATE OF ASSAM AND ANR	MS. B MAHANTA MS. B BHUYAN MS R SAHIN	PP, ASSAM
34	I.A.(Crl.)/562/2022 2 Y 4 M 4 D :B/O, WITH LCR 4 FILES, WITH OFFICE NOTE in Crl.A./235/2022	DIGANTA SAIKIA Versus THE STATE OF ASSAM AN ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	MS B CHOUDHURY, AMICUS CURIAE FOR R-2 PP, ASSAM
	WITH Crl.A./235/2022	DIGANTA SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	MS B CHOUDHURY, AMICUS CURIAE FOR R-2 PP, ASSAM
35	I.A.(Crl.)/166/2024 FIXED, WITH LCR 4 FILES, WITH OFFICE NOTE in Crl.A./39/2024 WITH Crl.A./39/2024	JOHIRUL ISLAM @ JOHIRUL HOQUE @ BABU Versus THE STATE OF ASSAM.	MR SARFRAZ NAWAZ	PP, ASSAM
	WITH Crl.A./39/2024	JOHIRUL ISLAM @ JOHIRUL HOQUE @ BABU Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
36	Crl.Rev.P./359/2024 B/O	MIZANUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
37	Crl.Pet./779/2024 FIXED	MD. FULBABU SK Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
38	Crl.Pet./851/2024 FIXED, WITH LCR 1 FILE (SCANNED)	MATLAB ALI AAND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR S SARMA MR P KATAKI MR G GOSWAMI	PP, ASSAM
39	Crl.Pet./1143/2024 FIXED	BHIM MANDAL Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM

HEARING

40	Crl.Rev.P./160/2019 B/A, WITH LCR 4 FILES	M/S. MAGUS CONSTRUCTION PVT. LTD. AND ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. AND ANR.	MR. A DAS MR. N SHARMA MR. N I KHAN MR S DAS	MR. M K NATH MR. D KAKOTI(R-1) MS M LAHAN PP, ASSAM (R2)
WITH				
41	Crl.Rev.P./353/2018	M/S. MAGUS CONSTRUCTION PVT. LTD. and ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. and ANR.	MR. A DAS MR. A DAS MR. N SHARMA MR. C S RAY MR. N I KHAN MR S DAS MR. R HUSSAIN MS P GUPTA	MR. M K NATH (R1) MR. D KAKOTI (R-1) PP, ASSAM
WITH				
42	Crl.Rev.P./161/2019	M/S. MAGUS CONSTRUCTION PVT. LTD. AND ANR. Versus M/S. GUPTA HARDWARE PVT. LTD. AND ANR.	MR. A DAS MR. N SHARMA MR. N I KHAN MR S DAS MR. R HUSSAIN	MR. M K NATH MR. D KAKOTI MS M LAHAN PP, ASSAM (R2)
43	Crl.Pet./74/2021 WITH LCR 1 FILE (SCANNED)	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
44	Crl.Pet./975/2022 B/O	SHANKAR PRASAD JAIN AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
45	Crl.A./218/2024 FIXED, WITH LCR 7 FILES	DIPANKAR KUMAR SINHA Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM
WITH				
	I.A.(Crl.)/644/2024 in Crl.A./218/2024	DIPANKAR KUMAR SINHA Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY MS A DEKA	

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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
14)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
15)	MR. N J GOGOI	22-10-2024	To	08-11-2024
16)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
17)	MR D K MISHRA	22-10-2024	To	30-10-2024
18)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
19)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
20)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
21)	MR. L C DEY	24-10-2024	To	29-10-2024
22)	MR. B BARMAN	22-10-2024	To	30-10-2024

23)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
24)	MRS. B SARKAR	28-10-2024	To	10-11-2024
25)	MR. T ROY	28-10-2024	To	10-11-2024
26)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
27)	MRS. R S DEURI	25-10-2024	To	30-10-2024
28)	MR. A R BHUYAN	25-10-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.A./141/2019 WITH LCR 7 FILES , WITH OFFICE NOTE	SRI DIPEN PATNAYAK Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. T CHUTIA MR. K KALITA MR. H KAKATI	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3272/2024	RAJU ALI Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
3	Bail Appln./3273/2024	RAJU ALI Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
MOTION				
4	AB/2821/2024	PURNIMA BEGUM @ PURNIMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
ADMISSION				
5	Crl.Pet./374/2014	AJAY MALAKAR Versus AJAY KUMAR	MR.A K PURKAYASTHA MR.M J BARUAH	ADDL PP,ASSAM
6	Crl.Pet./368/2017 WITH LCR 2 FILES SCANNED	MST. HAFIJA BEGUM BARBHUIYA @ HAJAN BIBI and ANR. Versus THE STATE OF ASSAM	MR.S ROY MR.M H LASKAR	MR. U N CHETIA MR. T HALOI PP, ASSAM
7	Crl.Rev.P./107/2018 WITH LCR 3 FILES	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
8	Crl.Pet./607/2018 WITH LCR 1 FILE SCANNED	SANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	MR. N N B CHOUDHURY (R2) MR. N SARKAR (R2) MR. M DEWAN (R2) PP, ASSAM
9	Crl.Pet./677/2019 WITH LCR 1 FILE SCANNED	TAPASH BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI MR. J R GIRI	MS P DAS, Amicus Curiae for R-2 PP, ASSAM

10	Crl.Pet./750/2019	PRATUL KUMAR GHOSH Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
BAIL HEARING (BA)				
11	Bail Appln./375/2024 FIXED, WITH SCANNED CASE RECORDS	FAROOQ SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
WITH				
12	Bail Appln./4485/2023	RAFIQUL SIKDAR @ ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
13	Bail Appln./955/2024 FIXED, WITH SCANNED CASE RECORDS	ABDUL HASIM Versus THE STATE OF ASSAM	A RAHMAN MR. S. SUR	PP, ASSAM
14	Bail Appln./2109/2024 FIXED, WITH SCANNED CASE RECORD	HABIB AHMED Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
15	Bail Appln./3096/2024 FIXED	JIYARUL HAQUE AND ANR Versus THE STATE OF ASSAM	MR H RAHMAN RUBI GOGOI	PP, ASSAM
BAIL HEARING				
16	AB/2398/2024 FIXED	ABDUL JALIL @ ABDUL JALIL BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
17	AB/2602/2024 FIXED	BIRAJ BORO Versus THE STATE OF ASSAM	H CHOUDHURY MR. D THAOSEN	PP, ASSAM
ORDERS				
18	Crl.A./158/2012 WITH LCR 4 FILES , WITH OFFICE NOTE	KUSHAL BORAH Versus THE STATE OF ASSAM	MS.N MODI MR.D K CHOMAL	PP, ASSAM
19	Crl.A./80/2019 WITH LCR 2 FILES , WITH OFFICE NOTE	M/S GUPTA HARDWARE PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR. M K NATH MR. C S RAY MR. C S RAY MS. P BURAGOHAIN MR. D KAKOTI MS P GUPTA	PP, ASSAM
20	Crl.A./358/2019 WITH LCR 6 FILES	MAYAN ALI Versus THE STATE OF ASSAM AND ANR	MR. U C RABHA MR. S C BISWAS MR. P K DAS MR. S M SARMA MR. M M DEKA MR. F A HASSAN MR K K GHOSH	MR. S C BISWAS MR. F A HASSAN PP, ASSAM
HEARING				
21	Crl.A./50/2011 WITH LCR 1 BUNDLE , WITH PB -1	ARUNA PHUKAN Versus CENTRAL BUREAU OF INVESTIGATION C.B.I.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA M AHMED B M CHOUDHURY N BHARALI N P DAS MR.U CHOUDHURY MS. D SAIKIA, AMICUS CURIAE	SC, CBI
22	Crl.A./38/2012 WITH LCR 5 FILES	AMIR UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. A R TALUKDAR	PP, ASSAM
23	Crl.A./65/2013 WITH LCR 2 FILES, B/O	KRISHNA BARUAH, Versus PANKAJ BORAH,	MR. P P BARUAH	MR H R A CHOUDHURY MS.R CHOUDHURY A ALAM

24	Crl.A./152/2013 WITH LCR 5 FILES	RANJIT SUTRADHAR and 2 ORS. Versus THE STATE OF ASSAM,	MR.G SAROWAR MR.M ISLAM MR.N UDDIN	PP, ASSAM
25	Crl.Rev.P./250/2015 B/A	AJIT KUMAR DHAR Versus STATE THROUGH THE CENTRAL BUREAU OF INVESTIGATION and 2 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.S DUTTA(R-2) MS. N MODI(R-2) MR.S C KEYAL MR.P N GOSWAMI MR.C SHARMA(R-2) PP, ASSAM SC, CBI MR.SIDHANT DUTTA(R-2)
26	WITH Crl.Rev.P./213/2015	NURUL ISLAM Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR.	MR.Z KAMAR MR.P CHOUDHURY	SC, CBI
	WITH I.A./1461/2016 in Crl.Rev.P./213/2015	CENTRAL BUREAU OF INVESTIGATION CBI and ANR. Versus NURUL ISLAM	SC, CBI	MR.Z KAMAR MS.P CHOUDHURY
27	WITH Crl.Rev.P./228/2015	MAHMOOD HASSAN MAZUMDER and ANR. Versus CENTRAL BUREAU OF INVESTIGATIONCBI and ANR.	MR.D TALUKDAR MR. K SAIKIA	SC, CBI
28	WITH Crl.Pet./535/2016	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus AMAR KRISHNA BHATTACHARJEE and 8 ORS.	SC, CBI	MR.S DUTTA (R-9) MS.N MODI (R-9) MR.S C BISWAS (R-4) MR.N DHAR (R-8) MS N KALITA (R-9) MR.P D NAIR (R- 2&3) MR . B MALAKAR MR G ALAM (R-2&3) MR. T U LASKAR R-8 MS.K L R YANTHAN (R-4) MR.H ROHMAN (R-2&3) MS.S DASGUPTA (R-8) MS.U BARUAH (R-8) MR.C SHARMA (R-9) MR. S BISWAS (R-4) MD E AHMED (R-4) MR.R DEY (R-4) MR.SIDHANT DUTTA(R-9) MR.D NAG (R-2&3)
	WITH I.A.(Crl.)/153/2016 in Crl.Pet./535/2016	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus AMAR KRISHNA BHATTACHARJEE and 8 ORS.	SC, CBI	
29	Crl.Pet./303/2015	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR	MR.B K MAHAJAN MS.P BORAH MR.S BORTHAKUR	MR. K N CHOUDHURY (R-2) MR. P P MEDHI (R-2) PP, ASSAM MR. J PATOWARI (R-2)
30	Crl.Pet./732/2015	AKHIL GOGOI and 9 ORS Versus THE STATE OF ASSAM AND ANR	MR.T DEURI MR.K GOGOI MR.S BORTHAKUR	PP, ASSAM(R1)
31	CRL.A(j)/60/2019 5 Y 8 M 19 D :WITH LCR 5 FILES, P.B. 1	ROHEN BORO Versus THE STATE OF ASSAM	Ms. D. SAIKIA (AMICUS CURIAE)	MR. D. GOGOI, SPL. PP, WILDLIFE PP, ASSAM
32	WITH CRL.A(j)/61/2019 5 Y 8 M 19 D :	SHIBU RAM RAY Versus THE STATE OF ASSAM	MS. D. SAIKIA (AMICUS CURIAE)	MR. D. Gogoi, SPL. PP, WILDLIFE PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
14)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
15)	MR. N J GOGOI	22-10-2024	To	08-11-2024
16)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
17)	MR D K MISHRA	22-10-2024	To	30-10-2024
18)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
19)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
20)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
21)	MR. L C DEY	24-10-2024	To	29-10-2024
22)	MR. B BARMAN	22-10-2024	To	30-10-2024
23)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
24)	MRS. B SARKAR	28-10-2024	To	10-11-2024
25)	MR. T ROY	28-10-2024	To	10-11-2024
26)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
27)	MRS. R S DEURI	25-10-2024	To	30-10-2024
28)	MR. A R BHUYAN	25-10-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION (BA)

1	Bail Appln./2472/2024 FIXED	PANKAJ KUMAR Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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22)	MR. B BARMAN	22-10-2024	To	30-10-2024
23)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
24)	MRS. B SARKAR	28-10-2024	To	10-11-2024
25)	MR. T ROY	28-10-2024	To	10-11-2024

26)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
27)	MRS. R S DEURI	25-10-2024	To	30-10-2024
28)	MR. A R BHUYAN	25-10-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/109/2024	AKHTARUL RAHMAN AND ANR Versus NAZMEEN MAZID AND ANR	MR M HAQUE G UDDIN P ADHIKARI MR A K AZAD	
2	CRP/110/2024	GHANASHYAM BEZBARUAH Versus ARUNA BEZBARUAH	MR. R SARMA MS. J TAMULI	
	WITH I.A.(Civil)/3263/2024 in CRP/110/2024	GHANASHYAM BEZBARUAH Versus ARUNA BEZBARUAH	MR. R SARMA MS. J TAMULI	
3	CRP(IO)/388/2024	KARIMGANJ CHAR BAZAR JAME MASJID Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY A S PRODHANI K MAINUDDIN	GA, ASSAM
ADMISSION				
4	WP(C)/1231/2017	DEEPA GHOSH Versus THE STATE OF ASSAM and 5 ORS.	MS.N S THAKURIA MR.G K THAKURIA	SC, BTC SC, AGRI. DEPARTMENT
5	WP(C)/1474/2017 FIXED	NIRANJAN BARMAN and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MS.S BHUYAN MR.R KALITA MR.R SALOI	GA, ASSAM
6	WP(C)/4771/2017	ON THE DEATH OF KIRAN CHANDRA DEKA HIS WIFE DEBABALA DEKA Versus THE ASSAM COOPERATIVE APEX BANK LTD. and 2 ORS.	MR.K R PATGIRI MS.C DAS	MR.P N GOSWAMI SC, Assam Co-op. Apex Bank.
7	WP(C)/5531/2017 WITH OFFICE NOTE	ANANTA KUMAR NAMASUDRA and 10 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. A C BURAGOHAIN MR. A C BURAGOHAIN MS.M BORAH MR. S HAZARIKA MR.B HAZARIKA MS.D GOGOI	MR. B C DAS (R-4) GA, ASSAM

8	WP(C)/1149/2018 FIXED	ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. K N CHOUDHURY MR. A D CHOUDHURY MS D DEVI MR. T CHAKRABORTY MR. D CHOUDHURY N GAUTAM	GA, ASSAM MRS. R BORAH R SARMAH MR P NAYAK (R-9) MR. R SARMAH (R-8) MR B CHOUDHURY (R-9) MR. D DAS (R-8) MR B GOGOI(R-9) ASSTT.S.G.I. MR A U AHMED
9	WP(C)/7123/2018 FIXED	DHARMENDRA TALUKDAR AND 85 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MS. H BEGUM MR. R SINGHA	SC, HEALTH SC, FINANCE DEPTT. SC, NRHM
10	WP(C)/7198/2018	PRANAB KUMAR SARKAR Versus THE NATIONAL LAW UNIVERSITY AND JUDICIAL ACADEMY AND 3 ORS	MR. S BHARALI MR. M DAS MR. N K NEOG MS. N SULTANA	MR. K N CHOUDHURY (R1- R4) MS. N BAROOAH (R1-R4) MR. M MAHANTA (R1-R4) MR. D J DAS (R1-R4) MR. B K KASHYAP (R1-R4)
11	WP(C)/8428/2018 FIXED	SHYAMA PRASAD BHATTACHARJEE Versus UNITED BANK OF INDIA AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
12	WP(C)/1214/2019	KUTAN CHANDRA NAMASUDRA Versus THE STATE OF ASSAM AND 7 ORS	MR. S CHAUHAN MS S K CHAUHAN MR. P MAJUMDAR N ALAM	SC, P H E SC, DIMA HASAO SC, FINANCE SC, HEALTH
13	WP(C)/2977/2019	JOYDEV BISWAS AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEB MR. R MAZUMDAR MR. N I KHAN MR. S Z RAHMAN	GA, ASSAM SC, BTC SC. REVENUE
14	WP(C)/5086/2019	MD. BADRUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. R SHARMA MR E AHMED	GA, ASSAM MR. R ALI MR. H A AHMED MR. S M RAHMAN SC, REVENUE
	WITH			
15	WP(C)/4364/2019	BADRUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR N AHMED	GA, ASSAM
16	WP(C)/8338/2019	KAMAL JYOTI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P BORAH MR. S BISWAS	GA, ASSAM MR P KALITA MRS S GOSWAMI SC. REVENUE
	WITH			
17	WP(C)/8160/2019	KAMAL JYOTI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P BORAH MR. S BISWAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
18	WP(C)/470/2020	MITHU NATH AND 28 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	WITH			
19	WP(C)/577/2020	DIGANTA KUMAR DEKA AND 194 ORS. Versus THE STATE OF ASSAM AND 24 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	WITH			
	I.A.(Civil)/611/2020 in WP(C)/577/2020	DIGANTA KUMAR DEKA AND 196 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC
	WITH			
20	WP(C)/2831/2021	BIPLAB KUMAR MEDHI AND 251 ORS Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NRC MR. A K DUTTA MR. A K DUTTA ASSTT.S.G.I.

21	WITH WP(C)/6140/2021	SADANANDA BORAH AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, NRC SR. GA, ASSAM
22	WITH WP(C)/3148/2023	JYOTI PRAKASH SURIN AND 99 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, NRC DY.S.G.I.
23	WP(C)/661/2020	KAMOLESH DAS AND 10 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. L R MAZUMDER (P-1,2,8,10) MR. A T SIKDER MR. A Z AHMED (P-1,2,8,10) MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
24	WITH WP(C)/7189/2015	SMT. UPAMA NATH and 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MR. S ALIM MR. S ALIM MR. B HUSSAIN MRK UDDIN MR.M HUSSAIN DR. C R BORUAH DR. C R BORUAH	GA, ASSAM(R-3,5) SC, HEALTH(R-1,2,4)
	WITH I.A.(Civil)/2302/2023 in WP(C)/7189/2015	RAJU BASFORE and 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S ALIM	GA, ASSAM SC, HEALTH
25	WITH WP(C)/654/2020	MOFIZUL HOQUE Versus THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
26	WITH WP(C)/2188/2021	SHIMA AHMED Versus THE UNION OF INDIA AND 9 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
27	WP(C)/861/2020 FIXED	M/370715M HAV/NA N. BRAJAKUMAR SINGH AND 60 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MRS. R DEVI ASSTT.S.G.I.
28	WP(C)/4997/2020	ABDUL MATIN BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS N NATH MR. M DUTTA	MR. A. CHALIHA, MR. B. GOGOI, SC, FINANCE AND TAXATION MR. C.S. HAZARIKA, GA, ASSAM SC, LABOUR AND UNEMPLOYMENT MR. C. SHARMA, SC, WATER RESOURCE
29	CRP(IO)/144/2023	SAHIDA BEGUM AND ANR Versus KHALEKUR RAHMAN AND 23 ORS	MD M S ALI	MR. P P DAS (R-2) MR D GOSWAMI(R-1) MR K BARMANR-1) MR S AFRIDIR-1)
30	WP(C)/1507/2023	MS. NAZIMA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA	GA, ASSAM MR. A PHUKAN (R-1 & R-2) SC, FINANCE
31	WP(C)/3508/2023 FIXED	SANI RAM BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) MR. R DHAR (R-1 & R-3) SC, WPT AND BC SC, APTDC SC, FINANCE

32	WITH WP(C)/3511/2023	MADAN CH BEZBARUAH Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
33	WITH WP(C)/3512/2023	KALI CHARAN BORO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, FINANCE
34	WITH WP(C)/3524/2023	NAREN CH. BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
35	WITH WP(C)/3526/2023	UDHAB CHANDRA BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
36	WITH WP(C)/6062/2023	SONALI DEURI Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	SC, WPT AND BC SC, FINANCE
37	WITH WP(C)/6097/2023	RAJESWARI PAYENG Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	SC, WPT AND BC SC, APTDC SC, FINANCE
38	WITH WP(C)/6124/2023	CHAINAIBA DEURI Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	MR R DHAR (R-2 & R-5) SC, APTDC SC, FINANCE
39	WP(C)/5735/2023	KABITA BORA Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, HEALTH
40	WP(C)/6164/2023	NAZMIN SULTANA CHOUDHURY AND 85 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. PIKKU KR JHA	SC, HEALTH
41	WITH WP(C)/6085/2023	ANKITA SAHARIAH AND 17 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR G KHANDELIA	SC, HEALTH
42	WP(C)/6256/2023	RUBUL GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MR B CHOUDHURY	SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (sc, AG) SC, FINANCE
43	WP(C)/7413/2023	NARAYAN NUNIA AND 27 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER MR M ISLAM	SC, APDCL
44	CRP/11/2024 FIXED	HARDEEP SINGH MATHARU AND 3 ORS Versus SUKHJIT KAUR AND 2 ORS	MR A SAIKIA MR. S DIHINGIA MR I HASSAN MS M CHANGMAI	MR M J BORDOLOI (R-1,2,3) MR P BARUAH (R-1,2,3)
45	MACApp./550/2024	HDFC ERGO GENERAL INSURANCE CO LTD Versus LABHALI DEKA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3262/2024 in MACApp./550/2024	HDFC ERGO GENERAL INSURANCE CO LTD Versus LABHALI DEKA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

46	WP(C)/1338/2024	GEETA KAKATI PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MD R ISLAM(R-4) S K DAS(R-4)
47	WP(C)/1512/2024	ABHINANDAN DUTTA Versus ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS	MR. S BISWAS MS S BORUAH MS D DEVI	SC, APGC
48	WP(C)/2581/2024	BIKRAM PATHAK AND 608 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M S MAZUMDER	SC, HEALTH
ORDERS				
49	MC/3592/2010 WITH LCR in CRP/359/2007 WITH CRP/359/2007 WITH I.A.(Civil)/1383/2023 in CRP/359/2007	SRI DINESH PRASAD DUBEY and 2 ORS Versus ON THE DEATH OF SRI DINDAYAL AGARWAL, SMTI BHAGAWATI DEVI AGARWALLA and 7 ORS SRI DINESH PRASAD DUBEY and ORS Versus SRI DINDAYAL AGARWAL SRI DINESH PRASAD DUBEY and ORS Versus ON THE DEATH OF DINDAYAL AGARWAL HIS LEGAL HEIRS BHAGAWATI DEVI AGARWAL AND ORS.	MR.P K KALITA G B DAS N DAS C K S BARUAH J P SARMA MR.G B DAS MR.N DAS MS.R K SAINI MRS.M D CHOUDHURY	MR.J SHARMA MR.G KAKATI
50	CRP(IO)/322/2017	HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. HUDCO Versus M/S. UPASANA BUILDERS PVT. LTD. and 4 ORS.	MR.A C SARMA MR.G BHARADWAJ	MR G J SAIKIA MR. N DAS MR. K R BOROOAH MR P K KALITA
51	MACApp./122/2018 WITH LCR, B/O	THE MANAGING DIRECTOR ASSAM TRANSPORT CORPORATION LTD Versus MD HASHIM ALI and ANR	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	MR. A K GUPTA (R1, R2) MR. R S MISHRA (R1, R2)
52	I.A.(Civil)/3947/2019 in CRP(I/O)/119/2018 (D/O) in CRP(I/O)/119/2018 WITH CRP(IO)/99/2018	MANTU ROY AND 7 ORS. Versus DEBABRATA SAHA AND 10 ORS.	MR. S BORTHAKUR MS. S KAKATI	MR. T J MAHANTA MR. R DUTTA
53	CRP(IO)/99/2018 WITH I.A.(Civil)/2134/2019 in CRP(IO)/99/2018 WITH I.A.(Civil)/3946/2019	MANTU ROY AND 7 ORS Versus DEBABRATA SAHA AND 10 ORS. DEBABRATA SAHA Versus MANTU ROY AND 7 ORS MANTU ROY AND 7 ORS. Versus DEBABRATA SAHA AND 10 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. C CHAKRAVARTY MR. N HASAN MR. P SUNDI MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR D MAHANTA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR D MAHANTA MR. P SUNDI MR. N HASAN MR. S BORTHAKUR MS. S KAKATI
54	I.A.(Civil)/2418/2021 in CRP/3/2021	SITARAM THAKURBARI, Versus RAJENDRA DAS @ RAJEN DAS AND 4 ORS.	MR J C GAUR MS. M GAUR	MR. N BHARALI MR D J DAS

<p>WITH CRP/3/2021 CAVT. NO. 00432/021,</p>	<p>SHRI SITARAM THAKURBARI AND 2 ORS. Versus RAJENDRA DAS @ RAJEN DAS AND 4 ORS.</p>	<p>MR J C GAUR MS. M GAUR</p>	<p>MR. K N CHOUDHURY (R-2,3) MR. N BHARALI MR. D BARUAH (R-4,5) MR. B D DEKA (R-4) MS. N UPADHYAY (R-4,5) MR. M DAS (R-4) MR. A I Ali (R-4,5) MR. D J DAS (R-2,3) N CHAUDHURY (R-4) N GAUTAM (R-2,3) MR A BHATRA (R-4) MR A DEKA (R-4) FOR CAVEATOR</p>
<p>55 MACApp./706/2022 WITH LCR, B/O</p>	<p>RADHABALLAV DAS AND 3 ORS. Versus PRALAY PURKAYASTHA AND 2 ORS.</p>	<p>MR. A T SARKAR MS S PATAR</p>	<p>MR. A J SAIKIA (R-3) MR. B KAKATI (R-3) M CHETIA (R-3) MR. S. PEGU (R-3)</p>
<p>56 I.A.(Civil)/1320/2022 in CRP/131/2019 (D/O), WITH LCR in CRP/131/2019</p>	<p>BIPUL GATIRI Versus FANIDHAR PAO @ PHANIDHAR PAO</p>	<p>MR. S R GOGOI</p>	
<p>57 CRP(IO)/361/2024 FIXED</p>	<p>MD. MOZAMIL HOQUE MIR AND 3 ORS Versus MD. ISHAD HUSSAIN MIR AND 4 ORS</p>	<p>R SARMAH MS M KAKOTY MR K J HAZARIKA</p>	
<p>58 Cont.Cas(C)/458/2024</p>	<p>ABUL KASHEM PRODHANI Versus J. B. EKKA AND 6 ORS.</p>	<p>MR. M ISLAM MS A KHATUN</p>	<p>MR B SINHA (R-7) MR. K KONWAR(R-1,4) MR. K KONWAR(R-1,4) MR. B GOGOI(R-3) MS. N BORAH MS. N BORAH MR B DEURI (R-5) MR P NAYAK(R-3) MR S DUTTA(R-1,4) MR S DUTTA(R-1,4) MR A CHALIHA (R-3) MR. H ISLAM(R-7)</p>
<p>59 I.A.(Civil)/2282/2024 in CRP/8386/2024</p>	<p>ON THE DEATH OF RAM NARAYAN SARMAH @ MISTRY HIS LEGAL HEIRS JANKI DEVI AND 8 ORS Versus RAM KUMAR MISTRY AND ANR</p>	<p>MR. B HALDAR MR G BHARADWAJ MR B DEORI</p>	<p>MR. A GANGULY(R- 1,2) MR. A DHANUKA(R- 1,2)</p>
<p>WITH CRP/8386/2024 (Filing Number)</p>	<p>ON THE DEATH OF SRI RAM NARAYAN SARMAH @ MISTRY HIS LEGAL HEIRS JANKI DEVI AND 8 ORS Versus RAM KUMAR MISTRY AND 4 ORS (B)</p>	<p>MR B DEORI</p>	
<p>60 I.A.(Civil)/3216/2024 in WP(C)/6038/2023</p>	<p>UNION OF INDIA AND 8 ORS Versus ANIL KUMAR DEORI AND ORS</p>	<p>MR. K K PARASAR</p>	<p>MR. S K DEORI GA, ARUNACHAL</p>
<p>WITH WP(C)/6038/2023</p>	<p>ANIL KUMAR DEORI Versus UNION OF INDIA AND 8 ORS</p>	<p>MR. S K DEORI MR D K DEORI MS. SOMILA</p>	<p>MR. K K PARASAR (R-1-5) DY.S.G.I. GA, ARUNACHAL</p>
<p>61 I.A.(Civil)/3226/2024 in MFA/10624/2024</p>	<p>CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus CHUTUMA TANTI AND ANR</p>	<p>MR. A BHATTACHARYYA</p>	
<p>WITH MFA/10624/2024 (Filing Number)</p>	<p>CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus CHUTUMA TANTI AND ANR A</p>	<p>MR. A BHATTACHARYYA</p>	
<p>62 I.A.(Civil)/3232/2024 in MACApp./10260/2024</p>	<p>THE NEW INDIA ASSURANCE CO LTD Versus USHA GOGOI BHARALI AND 4 ORS</p>	<p>MS L SHARMA</p>	

	WITH MACApp./10260/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus USHA GOGOI BHARALI AND 4 ORS B	MS L SHARMA	
63	I.A.(Civil)/3233/2024 in MACApp./9993/2024	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus NILIMA KHATUN AND 4 ORS	MR. A BHATTACHARYYA	
	WITH MACApp./9993/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus NILIMA KHATUN AND 4 ORS F	MR. A BHATTACHARYYA	
64	I.A.(Civil)/3239/2024 in MACApp./10513/2024	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD Versus SONIMA BRAHMA AND 3 ORS	MR T KALITA MR. A KAKATI	
	WITH MACApp./10513/2024 (Filing Number)	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD Versus SONIMA BRAHMA AND 3 ORS B	MR T KALITA	
65	I.A.(Civil)/3258/2024 in MACApp./6617/2024	SUNITA RABHA AND 3 ORS Versus ASSAM STATE TRANSPORT CORPORATION AND 3 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
	WITH MACApp./6617/2024 (Filing Number)	SUNITA RABHA AND 3 ORS Versus ASSAM STATE TRANSPORT CORPORATION AND 3 ORS A	MR. A R AGARWALA	
HEARING				
66	WP(C)/2647/2016 FIXED	GAJENDRA NATH PATGIRI Versus THE STATE OF ASSAM AND 8 ORS	MR. B ISLAM MR. S HUSSAIN MS. R BEGUM	SC, AG MR. S K MEDHI (R-2) SC, BTADC SC, FINANCE SC, PENSION & PUBLIC GRIEVANCES MR. M. NATH (SC,P&RD)
67	MACApp./571/2018 WITH LCR, FIXED	SMT. DEBAJANI TALUKDAR and ANR. Versus THE DIVISIONAL MANAGER and 2 ORS.	MR D CHOUDHURY MS. A K CHOUDHURY MR. M CHOUDHURY MR. K CHOUDHURY MS. C BAISHYA	MR. A DUTTA (R1) MRS. S ROY(R-1) MR. U K DAS (R2, R3) MS F N ZAMAN(R-1) MRS. B D SARMA MRS. P M DUTTA (R1)
68	MFA/10/2021 WITH LCR, B/O	BAGMARI TEA GARDEN Versus RUNUMI BHUYAN AND ANR	MR. S CHAKRABORTY MR S HUSSAIN	MR. P SUNDI (r-1)

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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024

12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
14)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
15)	MR. N J GOGOI	22-10-2024	To	08-11-2024
16)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
17)	MR D K MISHRA	22-10-2024	To	30-10-2024
18)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
19)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
20)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
21)	MR. L C DEY	24-10-2024	To	29-10-2024
22)	MR. B BARMAN	22-10-2024	To	30-10-2024
23)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
24)	MRS. B SARKAR	28-10-2024	To	10-11-2024
25)	MR. T ROY	28-10-2024	To	10-11-2024
26)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
27)	MRS. R S DEURI	25-10-2024	To	30-10-2024
28)	MR. A R BHUYAN	25-10-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,28th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1040/2017 FIXED	PRAFULLA CHANDRA DEKA and 90 ORS. Versus THE POWER GRID CORPORATION OF INDIA LTD and 9 ORS.	MR.D GOGOI MR.S BORTHAKUR	MR.M Z AHMED(R- 1-4) GA, ASSAM MR.A M DUTTA(R- 1-4) MR.B DUTTA R- 1-4 MS N BORDOLOI (SC,REVENUE) MR.S K SHARMA(R- 1-4) SC, POWER GRID
2	WP(C)/4557/2017 FIXED	MANOJ KUMAR and ANR. Versus ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS.	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR.G N SAHEWALLA(Sr.Adv.)(R-3)(R-4) MR. M. MAHANTA, SC, AIIDC, (R-1) MRS.A DEVI(R-1) MR. S CHAMARIA MR.P DEKA(R-3) MR.K DEKA(R-4) MR.A CHETIA(R-3) MR A N SARMAH MR M M ZAMAN MR.G KHANDELIAR-4 MD.ASLAM(R-3) MR.M SAHEWALLA(R-3)
	WITH I.A.(Civil)/2832/2018 in WP(C)/4557/2017	MANOJ KUMAR and ANR. Versus ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS.	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR G N SAHEWALLA MRS. A DEVI MR. G KHANDELIA
3	WP(C)/7943/2017 FIXED	KAMAL LOCHAN DEV GOSWAMI Versus THE STATE OF ASSAM and 2 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGOHAIN	GA, ASSAM MR. R BORPUJARI(R-1), SC, REVENUE DEPARTMENT
4	WP(C)/7631/2018 FIXED	RAKESH KUMAR SURANA Versus THE STATE OF ASSAM AND 3 ORS.	MR R CHAKRAVORTY MR N DAS MR M CHALIHA	GA, ASSAM SC, REVENUE
5	WP(C)/7750/2018 FIXED	CHUMI GOSWAMI Versus STATE BANK OF INDIA AND 4 ORS.	MR. S C BISWAS MR. RAJARSHEE DE MS A DAS MR. F A HASSAN	MR H BURAGOHAIN (R4) MR S S SHARMA (R4) MS L SHARMA (R4) MR. R GOSWAMI (R5) MR. R GOSWAMI (R5) DR. B N GOGOI (R1-R3) MS. M SAIKIA (R5) MS. P BORTHAKUR (R5)

6	WP(C)/5675/2019 B/O	NABIRAN KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR S S ALI MR. S S S RAHMAN	GA, ASSAM SC, FINANCE SC. REVENUE
7	WP(C)/1061/2020 FIXED	HARMOHAN NATH Versus THE STATE OF ASSAM AND 6 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	GA, ASSAM MR D DEKA SC, REVENUE
8	WP(C)/2594/2020 FIXED	AVA TECHNOLOGY GROUP Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K DAS MS. B D SARMAH	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM ASSTT.S.G.I.
9	WP(C)/2831/2020	MANJUSHREE HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR P S DEKA MR. M P SARMA	GA, ASSAM MR B KAUSHIK (R-4) MR. S HAZARIKA (R-4) MS A M DCOSTA (R-4) SC, REVENUE
10	WP(C)/3418/2020 FIXED	ASHUTOSH CHAKRABARTY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K SINGHA MRS. P BARUAH	MR. P KAKATI, SC, WATER RESOURCE DEPARTMENT(R-1 TO 6) SC, BTC SC, WATER RESOURCE
11	WP(C)/4333/2020	MD. KADIR SHEIKH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, GMC
12	WP(C)/5347/2020	ECONOMIC DEVELOPMENT ORGANISATION Versus THE UNION OF INDIA AND 6 ORS	MR. A D CHOUDHURY	MR. P S BHATTACHARYYA ASSTT.S.G.I.
13	WP(C)/391/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 5 ORS.	MR A DASGUPTA MS B DAS MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR. B DAS MR R SARKAR MS M KAKOTY S YESMIN MR K J HAZARIKA	MR. D BARUAH (R-1 TO 5) MR. A I Ali (R-1 TO 5) MR A BHUYAN (R-1 TO 5) ASSTT.S.G.I.
14	WITH WP(C)/393/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 5 ORS.	MR A DASGUPTA MS B DAS MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR R SARKAR MS M KAKOTY S YESMIN MR K J HAZARIKA	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
	WITH I.A.(Civil)/545/2021 in WP(C)/393/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS	SC, C.G.C.
15	WITH WP(C)/412/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR R SARKAR S YESMIN MR K J HAZARIKA	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
	WITH I.A.(Civil)/538/2021 in WP(C)/412/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. B DAS	MR D BARUAH MR. S K MEDHI

16	WITH WP(C)/481/2021	M/S J. A. BROTHERS (A PROPRIETORSHIP FIRM), Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR R SARKAR S YESMIN MR K J HAZARIKA	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
	WITH I.A.(Civil)/537/2021 in WP(C)/481/2021	M/S J. A. BROTHERS (A PROPRIETORSHIP FIRM) Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. B DAS	MR D BARUAH MR. S K MEDHI
17	WP(C)/5539/2021	SMTI. ANURADHA BARMAN Versus THE UNION OF INDIA AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND SC, REVENUE	GA, ASSAM MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
18	WP(C)/6449/2021 WITH LCR	JANASADHARAN NEWSPAPER EMPLOYEES UNION Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR S DAS MR D BORAH	GA, ASSAM MR T CHAKRABORTY (R-2) MR. D CHOUDHURY (R-2)
19	WP(C)/185/2022	NANHELAL SAH Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	MR. P K ROY SC, F C I
20	WP(C)/1562/2022	FEDERATION OF INDIAN WOMEN ENTREPRENEURS Versus THE STATE OF ASSAM AND 3 ORS	MR. N BARMAN	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR S P DAS MR. B DEKA MR. B DEKA ASSTT.S.G.I.
21	WP(C)/1960/2022	BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MS S SHARMA MR K TALUKDAR	MR G N SAHEWALLA(R- 6,7,8,9) MR S DEKA (R-6-9) MS. J BORO (R-6-9) MS J DAS (R-6-9) MR M SAHEWALLA(R-6,7,8,9) MS. S. TODI(R-6,7,8,9) MS G DUGAR(R-6,7,8,9) MS T J SAHEWALLA(R-6,7,8,9) SC, FINANCE SC, ATPPF
22	WP(C)/2206/2022 FIXED	SAFIKUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. N ALAM R K MR. A RAHMAN	SC, P H E SC, FINANCE
23	WP(C)/2243/2022 FIXED	YASIR ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. N ALAM R K MR. A RAHMAN	SC, P H E SC, FINANCE
24	WP(C)/3006/2022	PAWAN KUMAR AGARWALA Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R6) MR. S CHETIA MR H GUPTA ASSTT.S.G.I.
25	WP(C)/4337/2022	M/S LAXMI MOTORS Versus THE UNION OF INDIA AND 5 ORS	MR. T BARUAH	SC, NHAJ ASSTT.S.G.I.
26	WP(C)/6220/2022	FAYZ AHMED AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
27	WP(C)/7366/2022	MD. FARUK HUSSAIN Versus UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MR D K NATH	GA, ASSAM MR P NAYAK, SC, PWD MR. D J DAS (R-1) DY.S.G.I. SC, NHIDC

28	WP(C)/7977/2022	M/S KAKINI BAHUMUKHI SAMABAY SAMITI LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. D N BORAH	SC, CO OP GA, ASSAM
29	WP(C)/8190/2022	M.K ENTERPRISE Versus THE UNION OF INDIA AND 3 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	SC, HIGHER EDU MR. U K NAIR (r-4) GA, ASSAM MRS. A GAYAN MR. A BORO (r-4) MR A CHAKRABORTY (r-4) MS N NEWME (r-4) DY.S.G.I.
30	WP(C)/8433/2022	MANJU KUMAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR J C BORAH MR. D P NATH	SC, WATER RESOURCE
31	WP(C)/2902/2023	FOYJUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR N M HAZARIKA	GA, ASSAM SC, AFDC
32	WP(C)/3405/2023	AMBIYA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM MS G HAZARIKA, SC, REVENUE & DM DEPARTMENT, ASSAM (R-1) MR. N GOSWAMI, GOVT. ADVOCATE, ASSAM (R-3TO 5) MR A CHALIHA, SC, FINANCE DEPARTMENT,(R-2) SC, REVENUE SC, FINANCE
33	WP(C)/3426/2023	M/S POWER GRID CORPORATION INDIA LTD Versus ABDUL AHAD BORBHUIYA	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR. S C BISWAS MS A BORAH MS. J GHOSH
34	WP(C)/3427/2023	M/S POWER GRID CORPORATION INDIA LTD Versus JAMAL UDDIN BARBHUIYAN	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR. S C BISWAS MS A BORAH MS. J GHOSH
35	WP(C)/3549/2023	KUNJA GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. P P BARUAH MR P P MEDHI	GA, ASSAM SC, EXCISE DEPTT.
36	WP(C)/3566/2023	KANCHI POKHREL Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	GA, ASSAM MR. K BHATTACHARJEE SC, REVENUE
37	WP(C)/3576/2023	GYAN SAGAR FOUNDATION Versus THE STATE OF ASSAM AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA	SC, GMC SC, FOREST
38	WP(C)/3578/2023	DANDI RAM DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P S DEKA MR B S DEKA MS P HALDER	SC, FOREST
39	WP(C)/3615/2023	RAJESH KUMAR AGARWAL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B.J. BRAHMA	GA, ASSAM SC, REVENUE
40	WP(C)/3646/2023	STAR CEMENT MEGHALAYA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
41	WP(C)/3688/2023	CHIRANMAY PAUL CHOUDHURY @ CHIRANMAY PAUL Versus THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST

42	WP(C)/4590/2023	M/S SUNNY ENTERPRISE AND ANR Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN	SC, GST
WITH				
43	WP(C)/4591/2023	M/S MAA LAXMI ENTERPRISES AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN	SC, GST
44	WP(C)/4772/2023	TULIKA DAS @ TULIKA MEDHI Versus THE STATE OF ASSAM AND 4 ORS.	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
45	WP(C)/4975/2023	BISWA RANJAN BANDYOPADHYAY @ BANERJEE AND 4 ORS. Versus THE STATE OF ASSAM AND ORS.	MR P K KALITA MR K TALUKDAR	GA, ASSAM SC, REVENUE
46	WP(C)/4420/2024	APEX MEDICAL SYSTEMS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH

ORDERS

47	Cont.Cas(C)/322/2020	ANWAR HUSSAIN AHMED Versus NARAYAN DAS AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. P N GOSWAMI MR. P N GOSWAMI
48	Cont.Cas(C)/63/2024	MAHMUD ALI Versus ANIL KUMAR GUPTA AND 2 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR G N SAHEWALLA(R-1 to 3) MS N K DEVI(R-1 to 3) MR N ANIX SINGH(R-1 to 3)
49	Cont.Cas(C)/299/2024	ABDUL MANNAN Versus J. B. EKKA AND 5 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	MR. K KONWAR(R-1) MS. N BORAH(R-1) MR. N K DAS(R-6) MR S DUTTA(R-1,5)
50	I.A.(Civil)/3220/2024 IN WP(C)/6408/2023(D/O) in WP(C)/6408/2023	ARUN CH KALITA Versus UNION OF INDIA AND 6 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 28/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
14)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
15)	MR. N J GOGOI	22-10-2024	To	08-11-2024
16)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
17)	MR D K MISHRA	22-10-2024	To	30-10-2024
18)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
19)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
20)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
21)	MR. L C DEY	24-10-2024	To	29-10-2024

22)	MR. B BARMAN	22-10-2024	To	30-10-2024
23)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
24)	MRS. B SARKAR	28-10-2024	To	10-11-2024
25)	MR. T ROY	28-10-2024	To	10-11-2024
26)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
27)	MRS. R S DEURI	25-10-2024	To	30-10-2024
28)	MR. A R BHUYAN	25-10-2024	To	08-11-2024